

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/16438/2026	NALANDA PUBLIC SCHOOL TRUST, SALIPADA VS DICKY VISION FUND	HARIPAD MOHANTY VS	// ()	
2	D-ARBP/16493/2026	BIMBADHAR DAS VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ()	
3	D-BLAPL/10906/2026	CHHABI BHOI VS STATE OF ODISHA	ARUNA KUMAR MOHAPATRA VS	/ /0 ()	
4	D-BLAPL/10912/2026	ROTHIN SARDAR VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BOUDH /249 /2025 ()	AOR20230000026C202600015
5	D-BLAPL/10914/2026	JUEL PANI VS STATE OF ODISHA	SURENDRA NATH PADHY VS	// ()	AOR20260000183C202600001
6	D-BLAPL/10920/2026	TRINATH KUMAR DAS @ BAGA DAS VS STATE OF ODISHA	NALINI KANTA NAYAK VS	KANAS /56 /2025 ()	
7	D-BLAPL/10921/2026	MADHUSUDAN JAL VS STATE OF ODISHA	BIKASH KARNA VS	SONEPUR /283 /2025 ()	
8	D-BLAPL/10927/2026	DEEPAK NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /230 /2025 ()	
9	D-BLAPL/10936/2026	KARUNAKAR KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 ()	
10	D-BLAPL/10943/2026	BISWARANJAN KHUNTIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 ()	
11	D-BLAPL/10945/2026	PRAKASH PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	PIPLI /119 /2026 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/10948/2026	PRADEEP KUMAR PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	SPL.TASK FORCE /24 /2025 () //	
13	D-BLAPL/10951/2026	RAJKISHORE @ GAGAN JAGADALA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BIRMAHARAJPUR /97 /2024 () //	
14	D-BLAPL/10952/2026	HEMANANDA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /378 /2025 () //	
15	D-BLAPL/10959/2026	KHIROD NAYAK @ PAPAUL @ KHIROD CHANDRA NAYAK VS STATE OF ODISHA	ANWESHA MISHRA VS	KAKATAPUR /1 /2026 () //	
16	D-BLAPL/10961/2026	RINKU @ SUNIL DEEP @ RINKU DEEP VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MURIBAHAL /189 /2025 () //	
17	D-BLAPL/10964/2026	SHANKAR SAH @ SONI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /24 /2026 () //	
18	D-BLAPL/10965/2026	BABULA RANA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /57 /2026 () //	
19	D-BLAPL/10966/2026	PADMAN MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /529 /2023 () //	
20	D-BLAPL/10967/2026	PINTU @ MANOJ NAIK @ MANOJ KU. NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /495 /2025 () //	
21	D-BLAPL/10968/2026	SONU @ SONU NIGAM BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /456 /2025 () //	
22	D-BLAPL/10970/2026	RUDRAPRASAD TRIPATHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	AINTHAPALI /47 /2026 () //	
23	D-BLAPL/10974/2026	RAJA @ RAJESH SWAIN	SUSHANTA KUMAR SAMANTARAY	KAKATAPUR /256 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10975/2026	DEBANANDA SAMAL @ DEBANAND SAMAL	ANIRUDHA DAS	KEONJHAR TOWN /380 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10976/2026	SUKANTA BINDHANI	JYOTIRMAYA SAHOO	BOLAGARH P.S. /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10977/2026	BABULAL JANI @ BABULA	ANIRUDHA DAS	PATNAGARH /245 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10978/2026	SAGAR SAMAL	RAMESH CHANDRA MAHARANA	CHOUDWAR /158 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10984/2026	NIKHILESH NATH	UMAKANTA MISHRA	PIPLI /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/10986/2026	LIPU @ BISESWAR NAYAK	DEBASIS PANIGRAHI	BRAHMAGIRI /19 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/10988/2026	BADAL @ UGRASEN NAYAK	UMA CHARAN MISHRA	BALLIGUDA /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10992/2026	APPU R.	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10993/2026	KUNA PRADHAN	GYANA RANJAN NAYAK	PARJANG /129 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10994/2026	SUSANTA KUMAR SETHI @ SUSHANTA KUMAR SETHI	HUGALA KISHORE PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/10995/2026	SURESH BAGH	BIKASH KARNA	BOUDH /45 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/11000/2026	STATE OF ODISHA DWITI KRUSHNA BEHERA VS	BINAYA BHUSAN ROUSTRAY VS	// //0 ()	
36	D-BLAPL/11001/2026	STATE OF ODISHA MAHADEB PATRA @ BHASKAR VS	BISWARANJAN DALAI VS	// RENGALI /258 /2025 ()	AOR20220003722C202600079
37	D-BLAPL/11002/2026	STATE OF ODISHA STEPHENSON PARICHHA @ VICKY @ STIPHENSON VS	SIDHARTHA SANKAR RAY (2) VS	// RAYAGADA /12 /2026 ()	
38	D-BLAPL/11003/2026	STATE OF ODISHA JHADIA MAHARANA VS	SIDHARTHA SANKAR RAY (2) VS	// PURUSHOTTAMPUR /314 /2022 ()	
39	D-BLAPL/11008/2026	STATE OF ODISHA BHUA @ BIJAY KANJIA VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /1009 /2025 ()	
40	D-BLAPL/11014/2026	STATE OF ODISHA KANHA @ RAHUL @ SATRUGHNA MAHALIK VS	RUDRA NARAYAN PARIJA VS	// CHANDABALI /524 /2025 ()	
41	D-BLAPL/11018/2026	STATE OF ODISHA PRASANNA ROUT VS	SOBHANA BISWAL VS	// // ()	AOD20260000159C202600005
42	D-BLAPL/11020/2026	STATE OF ODISHA RAJANI KANTA NAYAK ALIAS RAJANIKANT NAYAK VS	Soubhagya Kumar Dash VS	// // ()	AOR20220001631C202600111
43	D-BLAPL/11022/2026	State Of Odisha MARKANDA PAIK ALIAS MARKANDA PAIKA VS	Soubhagya Kumar Dash VS	// // ()	AOR20220001631C202600112
44	D-BLAPL/11027/2026	State Of Odisha BIKASH DEEP VS	SUMAN MITRA VS	// // ()	AOD20240000333C202600019
45	D-BLAPL/11028/2026	STATE OF ODISHA ABHISEKH ALIAS ABHISHEK MAJHI VS	Bikas Swain VS	// // ()	AOR20220004214C202600001
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/11029/2026	Ramachandra Puthal Alias Rama Chandra Puthal VS The State of Orissa	Alias DipRAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202600071
47	D-BLAPL/11030/2026	MANTU MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /74 /2026 () //	
48	D-BLAPL/11032/2026	TAPAN KUMAR NAYAK ALIAS NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600103
49	D-BLAPL/11035/2026	IRFAN CHHATRIA VS STATE OF ODISHA	SIDHARTHA DAS VS	DEOGAON /356 /2025 () //	
50	D-BLAPL/11038/2026	BASISTHA PADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /74 /2026 () //	
51	D-BLAPL/11041/2026	ANUBHAV SELMA @ NANDAKISHORE SELMA @ ANANT VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
52	D-BLAPL/11046/2026	PINTU SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //	
53	D-BLAPL/11048/2026	KUBERA NAIK VS STATE OF ODISHA	SUBRATA PANDA VS	PARJANG /102 /2020 () //	AOR20220001729C202600005
54	D-BLAPL/11049/2026	SIPUN SAHU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHHENDIPADA /71 /2026 () //	
55	D-BLAPL/11050/2026	PITAMBAR TANDI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	JHARIGAM /204 /2025 () //	AOR20220001207C202600024
56	D-BLAPL/11051/2026	HARIBOLA MALLICK @ HARIBOLA MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /76 /2025 () //	
57	D-BLAPL/11054/2026	PATA @ BEDA SELMA	RUDRA NARAYAN PARIJA	BARGAON /3 /2023	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/11056/2026	ASHISH MAHANANDA	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /25 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/11058/2026	KUSHAN SAMAL	AMLAN MOHANTY	BARI RAMCHANDRAPUR /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/11061/2026	BHIMESWAR SINGH @ BHIMA @ RENTA @ RENGATABHABANI SHANKAR DASPARIDA		KULIANA /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/11062/2026	SUDHIR CHOUDHURY	MANAS KUMAR CHAND	KHURDA SADAR /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/11064/2026	ANIL NAYAK	BISWA RANJAN DAS	PATTAPUR (ASKA) /417 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/11065/2026	SARBESWAR @ KALIA BEHURIA	PRANAB KUMAR DAS	ORKEL /221 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/11066/2026	SAMBHU MUKHI	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/11069/2026	RAKESH JENA	RAJ KISHOR SWAIN	MARINE PS ARAKHAKUDA /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/11070/2026	MIKASH @ MIKESH PRADHAN	NITYANANDA MOHAPATRA	PHIRINGIA /59 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/11071/2026	JYOTI RANJAN MISHRA	MANAS KUMAR CHAND	EOW,BHUBANESWAR /17 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/11072/2026	SECHU @ SECHAN KUMAR DAS	TARA PRASAD MOHAPATRA	KUMBHARAPARA /49 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/11075/2026	STATE OF ODISHA SPANDAN MOHANTY VS	RAMESH AGARWAL VS	// BALUGAON P.S. /380 /2025 ()	
70	D-BLAPL/11076/2026	STATE OF ODISHA MD. SAMFARAZ @ SARFARAZ VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /140 /2026 ()	
71	D-BLAPL/11077/2026	STATE OF ODISHA MD. ASGAR ANSARI VS	SANDEEP RAJ PANDA VS	// TURUMUNGA /21 /2026 ()	
72	D-BLAPL/11080/2026	STATE OF ODISHA MD. SARTAJ ANSARI VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /140 /2026 ()	
73	D-BLAPL/11083/2026	STATE OF ODISHA RUP CHAND CHOUDHURY VS	SANJIT MISHRA VS	// DELANGA /347 /2025 ()	
74	D-BLAPL/11090/2026	STATE OF ODISHA UTKAL KESHARI DAS VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /275 /2026 ()	
75	D-BLAPL/11092/2026	STATE OF ODISHA SANTOSH KUMAR GOUDA VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
76	D-BLAPL/11093/2026	STATE OF ODISHA MD. MANOWAR ANSARI VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /140 /2026 ()	
77	D-BLAPL/11102/2026	STATE OF ODISHA RAJNISH KUMAR VS	AMULYA RATNA PANDA VS	// BOUDH /372 /2025 ()	
78	D-BLAPL/11103/2026	STATE OF ODISHA RAJEEV LOCHAN DAS VS	SUMIT SEKHAR PATTANAİK VS	// EOW,BHUBANESWAR /11 /2023 ()	
79	D-BLAPL/11104/2026	STATE OF ODISHA KOTHAPALLI GOPI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// KASINAGAR /19 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/11106/2026	ROMANCHAL SAHU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KESINGA /448 /2025 () //	AOR20220001615C202600054
81	D-BLAPL/11108/2026	SAMEER KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOUDH /372 /2025 () //	
82	D-BLAPL/11110/2026	MANTREE NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 () //	AOD20230001228C202600003
83	D-BLAPL/11111/2026	RAJA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /52 /2022 () //	
84	D-BLAPL/11116/2026	LIPU @ SURYAKANTA GHADEI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /667 /2025 () //	AOR20220001591C202600009
85	D-BLAPL/11117/2026	ANANTA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NUAGAON /97 /2020 () //	
86	D-BLAPL/11118/2026	ASHWATHAMA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
87	D-BLAPL/11123/2026	PARAMESWAR SANANGI VS STATE OF ODISHA	LALITENDU BHUYAN VS	NAYAKOT /61 /2025 () //	
88	D-BLAPL/11127/2026	DEBENDRA DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /12 /2026 () //	
89	D-BLAPL/11128/2026	DILLIP KUMAR DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
90	D-BLAPL/11136/2026	RAHUL DURGA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BELAGARH /38 /2024 () //	
91	D-BLAPL/11137/2026	PODHA @ PURU @ PURUSOTTAM NAIK	GYANA RANJAN NAYAK	KANIHA /341 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/11139/2026	PRAKASH MALLICK @ PRAKASH MALIK	BINAYA KUMAR MOHANTY	ERASAMA /77 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/11140/2026	SUNIL KUMAR PRADHAN	RAJIBA BIHARI MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/11142/2026	BISHES KISAN @ KUJUR	SUSIL KUMAR PATNAIK	GURUNDIA /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/11145/2026	SK. SADIRUDDIN	RAJIBA BIHARI MISHRA	SPECIAL CRIME UNIT /16 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CMAPL/16612/2026	DROUPADI SAHOO	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CMP/16270/2026	PRATIBHA PUROHIT	AKASH KUMAR PATTAJOSHI	//	AOR20220001834C202600012
		VS	VS	()	
		BIJAYA PUROHIT @ SATAPATHY		//	
98	D-CMP/16290/2026	SUJAY SHANKAR SINGH DEO	IN PERSON	//	AOD20230000313C202600011
		VS	VS	()	
		PUSPA KUMARI DEVI		//	
99	D-CMP/16329/2026	BANK OF INDIA, BALESWAR	SIBADUTTA RAMAPRASAD MISHRA	//	
		VS	VS	()	
		M/S. QUEEN READYMADE GARMENT MANUFACTURE INDUSTRY, BALESWAR		//	
100	D-CMP/16392/2026	GUDIA SAHU	AJAY KUMAR NANDA	//	
		VS	VS	()	
		JYOTI SAHU		//	
101	D-CMP/16395/2026	JOGENDRA MOHAPATRA	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		RENULATA MOHANTY		//	
102	D-CMP/16553/2026	SANDA MINATI @ S.MINATI	UMA CHARAN MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CMP/16590/2026	PRAMILA SETHI PARBATI SENAPATI VS	AMIT PRASAD BOSE VS	// // 0	
104	D-CMP/16602/2026	SATYABHAMA BARIK AJAY KUMAR SAMAL VS	AMIT PRASAD BOSE VS	// // 0	
105	D-CMP/16609/2026	GENERAL ADMINISTRATION DEPT., BBSR RAGHUNATH GOCHHIKAR VS	ASOK MOHANTY, (SR. ADV.) VS	// // 0	
106	D-CMP/16619/2026	BHITARCHHA BHABANI SANKAR PUJAPANDA @ MOHAPATRA GHUMA BHOI VS	SANGITA MOHANTY VS	// // 0	
107	D-CMP/16664/2026	SUNI DAS LAXMIPRIYA PATRA VS	KABIR KUMAR JENA VS	// // 0	
108	D-CMP/16669/2026	SUKANTA KUMAR PATRA RANJIT KUMAR MAHAKUD VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
109	D-CMP/16675/2026	CHARU MAHAKUD MADAN PALATA VS	AMIT PRASAD BOSE VS	// // 0	
110	D-CMP/16687/2026	BIJAY KUMAR PALATA PRASANNA UPADHYAYA @ PRASANNA KUMAR UPADHYAYA VS	GENNASHYAM MUDULI VS	// // 0	
111	D-CONTC/16264/2026	HAREKRUSHNA UPADHYAYA ASKARA GOCHHAAYAT VS	ADV. VS	// // 0	
112	D-CONTC/16267/2026	BHASKAR JYOTI SHARMA, IAS CHHOTRAY SOREN VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202600052
113	D-CONTC/16268/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. LASABAN MALLICK VS	SONALI PRUSTY VS	// // 0	
		HEMANT SHARMA, IAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CONTC/16272/2026	SAMILATA PRADHAN VS USHA PADHEE, IAS	SONALI PRUSTY VS	// 0 //	
115	D-CONTC/16289/2026	SANTILATA PRADHAN VS KALI PRASANNA MOHAPATRA, I.A.S	DR.PURUSOTTAM CHULI VS	// 0 //	
116	D-CONTC/16297/2026	SANJAYA KUMAR DANTA VS RAJENDRA GOCHHAYAT, OFS-1(SB)	HARIKRUSHNA PANIGRAHI VS	// 0 //	
117	D-CONTC/16309/2026	MANMOHAN BEHERA VS DR.N.THURUMALLA NAIK, I.A.S	ADV. VS	// 0 //	
118	D-CONTC/16314/2026	MANAGING COMMITTEE OF GADIBRAHMA GIRLS HIGHER SCHOOL,KHURDA VS DR.N.THURUMALLA NAIK, I.A.S	ADV. VS	// 0 //	
119	D-CONTC/16321/2026	RANJAN DAS VS MANASWINI SAHU, SPECIAL TREASURY OFFICER CUTTACK	ADV VS	// 0 //	AOR20220001535C202600082
120	D-CONTC/16322/2026	MAHESWAR PATNAIK VS BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT	MANAS PATI VS	// 0 //	AOR20220001535C202600083
121	D-CONTC/16352/2026	SIMANCHALA SATAPATHY VS SURENDRA KUMAR, I.A.S	ADV. VS	// 0 //	
122	D-CONTC/16360/2026	BIJAY KUMAR SAMANTARAY VS ANIL KUMAR SAHOO,SENIOR SUPERINTENDENT, CIRCLE JAIL, SAMBALPUR	ADV. VS	// 0 //	
123	D-CONTC/16368/2026	BICHITRANANDA SAHOO VS ASHUTOSH KULKARNI, IAS	ADV. VS	// 0 //	
124	D-CONTC/16372/2026	PRASANA KUMAR PANDA VS ASHUTOSH KULKARNI, IAS	ADV. VS	// 0 //	
125	D-CONTC/16397/2026	CHANDRIKA NAIK	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CONTC/16398/2026	PURNA CHANDRA BARIHA,DEO,KEONJHAR RAGHUNATH PALEI	ADV.	//	
		VS	VS	()	
127	D-CONTC/16412/2026	VISHAL SINGH,IAS UDHAB CHARAN MOHANTA	ADV.	//	
		VS	VS	()	
128	D-CONTC/16414/2026	DR. N.THIRUMALLA NAIK, I.A.S. KRUSHNA CHANDRA ROUT	ADV.	//	
		VS	VS	()	
129	D-CONTC/16416/2026	DR. N.THIRUMALLA NAIK, I.A.S. SURENDRANATH SANTA	ADV.	//	
		VS	VS	()	
130	D-CONTC/16417/2026	DR. N.THIRUMALLA NAIK, I.A.S. NANDA KISHORE BARIK	ADV	//	AOR20220001600C202600089
		VS	VS	()	
131	D-CONTC/16419/2026	CHANDRA SEKHAR SETHI , SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION,CUTTACK RAMA KANTA DAS	ADV.	//	
		VS	VS	()	
132	D-CONTC/16420/2026	DR. N.THIRUMALLA NAIK, I.A.S. PREMANANDA PATTANAYAK	ADV	//	AOR20220001600C202600088
		VS	VS	()	
133	D-CONTC/16422/2026	MALAYA KUMAR DHARUA, EXECUTIVE ENGINEER, DRAINAGE DIVISION, GANDARPUR,CUTTACK PRASANNA KUMAR ROUSTRAY	ADV	//	AOR20220001600C202600086
		VS	VS	()	
134	D-CONTC/16423/2026	SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. PURNA CHANDRA PRUSTY	ADV.	//	
		VS	VS	()	
135	D-CONTC/16426/2026	DR. N.THIRUMALLA NAIK, I.A.S. SABYASACHI PARIDA	MANORANJAN PADHY	//	AOD20220003086C202600049
		VS	VS	()	
136	D-CONTC/16427/2026	LAXMANA BHOI , DISTRICT EDUCATION OFFICER, KORAPUT SANTOSH KUMAR MOHAPATRA	ADV.	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/16428/2026	DR. N.THIRUMALLA NAIK, I.A.S. ANANTA CHARAN SAMAL VS	Swapnil Roy VS	// // ()	AOR20220001600C202600085
138	D-CONTC/16429/2026	MALAYA KUMAR DHARUA, EXECUTIVE ENGINEER MAHIA NAIK VS	Swapnil Roy VS	// // ()	AOR20220001600C202600083
139	D-CONTC/16431/2026	SUBHA SARMA, IAS JITEN KUMAR NAYAK VS	Swapnil Roy VS	// // ()	AOR20220001600C202600084
140	D-CONTC/16432/2026	SUBHA SARMA, IAS RAJESWARI SAHOO VS	ADV. VS	// // ()	
141	D-CONTC/16433/2026	ARVIND AGRAWAL, I.A.S DAITARI PARIDA VS	Swapnil Roy VS	// // ()	AOR20220001600C202600092
142	D-CONTC/16434/2026	SUBHA SARMA, IAS PRAN KRISHNO PANIGRAHI VS	ADV. VS	// // ()	
143	D-CONTC/16435/2026	DR. ARABINDA KUMAR PADHEE, I.A.S HEMANTA KUMAR MOHANTY VS	Swapnil Roy VS	// // ()	AOR20220001600C202600082
144	D-CONTC/16436/2026	SUBHA SARMA, IAS SATRUGHNA MATIA VS	Swapnil Roy VS	// // ()	AOR20220001600C202600093
145	D-CONTC/16437/2026	CHANDRA SEKHAR SETHI, SUPERINTENDING ENGINEER DILLIP KUMAR NAYAK VS	Swapnil Roy VS	// // ()	AOR20220001600C202600087
146	D-CONTC/16439/2026	NABA MAHALIK, SUPERINTENDING ENGINEER DANDAPANI BEHERA VS	Swapnil Roy VS	// // ()	AOR20220001600C202600090
147	D-CONTC/16440/2026	SUBHA SARMA, IAS MADAN MOHAN MOHARANA VS	Swapnil Roy VS	// // ()	AOR20220001600C202600091
		CHANDRA SEKHAR SETHI, SUPERINTENDING ENGINEER		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/16446/2026	DR. PRAMOD KUMAR PAL VS ANJANA PANDA,DIRECTOR OF AYUSH, ODISHA	KAILASH CHANDRA KANUNGO VS Atul Tripathy	// () //	
149	D-CONTC/16451/2026	RAMESH CHANDRA JENA VS KALI PRASANNA MOHAPATRA, IAS	Atul Tripathy VS ADV.	// () //	AOD20240000618C202600087
150	D-CONTC/16460/2026	RAJMOHAN SENAPATI VS SHYAM SUNDAR TUDU,ADDITIONAL DIRECTOR, SURVEY AND MAP PUBLICATION,CUTTACK	ADV. VS VS	// () ()	
151	D-CONTC/16466/2026	B.NARASIMHA MURTY VS SHYAM SUNDAR TUDU,ADDITIONAL DIRECTOR, SURVEY AND MAP PUBLICATION,CUTTACK	ADV. VS VS	// () ()	
152	D-CONTC/16470/2026	BIBHUTI BHUSAN RAY VS MRUTYUNJAY TRIPATHY, OAS TAHASILDAR, BHUBANESWAR	SAIBRATA RATH VS ADV.	// () //	
153	D-CONTC/16475/2026	SITANATH MISHRA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS ADV.	// () //	
154	D-CONTC/16478/2026	CHAKRADHAR JAGADALA VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS ADV.	// () //	
155	D-CONTC/16483/2026	DR. SUDHANSU SEKHAR NAYAK VS KALI PRASANNA MOHAPATRA, I.A.S	ADV. VS ADV.	// () //	
156	D-CONTC/16487/2026	SUBASH CHANDRA ROUTRAY VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS ADV.	// () //	
157	D-CONTC/16492/2026	PHILOMINA SUNA VS KALI PRASANNA MOHAPATRA, I.A.S	ADV. VS ADV.	// () //	
158	D-CONTC/16497/2026	DUKHISHYAM PRADHAN VS KALI PRASANNA MOHAPATRA, I.A.S	ADV. VS ADV.	// () //	
159	D-CONTC/16499/2026	SOMANATH CHOUDHURY	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-CONTC/16505/2026	KALI PRASANNA MOHAPATRA, I.A.S PINTU BISWAL	ADV.	//	
		VS	VS	0	
161	D-CONTC/16513/2026	AWADHA KISHORE PANDEY, G.M., LAKHANPUR AREA, M.C.L.,JHARSUGUDA RASMITA DHARUA	GOUTAM KUMAR ROUTRAY	//	
		VS	VS	0	
162	D-CONTC/16535/2026	GAURAV SHIVAJI ISALWAR, I.A.S RABINARAYANA SAHOO	ADV.	//	
		VS	VS	0	
163	D-CONTC/16540/2026	PREMJEET NAYAK, IAS CHAKRADHAR GOPAL	UMA CHARAN MISHRA	//	
		VS	VS	0	
164	D-CONTC/16547/2026	B.PARAMESWARAN, IAS SATYABHAMA BARIK	MAHENDRA PRASAD MOHANTY	//	
		VS	VS	0	
165	D-CONTC/16551/2026	PRASANTA KUMAR MAHARANA, O.A.S (I) SATYABHAMA BARIK	MAHENDRA PRASAD MOHANTY	//	
		VS	VS	0	
166	D-CONTC/16558/2026	RADHA RANJAN DAS, O.A.S-A(SB) SUDHANSU BEJ	MAHENDRA PRASAD MOHANTY	//	
		VS	VS	0	
167	D-CONTC/16589/2026	GOURANGA GHOSH, O.A.S.(I) BANKIM BIHARI MOHANTY	DHANESWAR BEHERA	//	
		VS	VS	0	
168	D-CONTC/16596/2026	DR.N.THIRUMALA NAIK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., KHURDA IPSIT DASH	ADV.	//	
		VS	VS	0	
169	D-CONTC/16601/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR DEBASMITA CHAKRA	ADV.	//	
		VS	VS	0	
170	D-CONTC/16606/2026	N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR ARUN KUMAR DAS	AMIT PRASAD BOSE	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CONTC/16610/2026	SURYA KANTA NAYAK @ SURYA KUMAR NAYAK, OAS ANIRUDHA PATTNAIK VS	ADV. VS	// // 0	
172	D-CONTC/16613/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR ANIRUDHA PATTNAIK VS	ADV. VS	// // 0	
173	D-CONTC/16617/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR GAGAN BIHARI NAYAK VS	SANGRAM JENA VS	// // 0	
174	D-CONTC/16627/2026	ARVIND AGRAWAL, IAS KAPILESWAR MOHAPATRA VS	ADV. VS	// // 0	
175	D-CONTC/16641/2026	THIRUMALA NAIK N., I.A.S RAMGOPAL PADHI VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
176	D-CONTC/16648/2026	LAXMI KANTA PADHI, SEC. CUM ENGINEER IN CHIEF, GOVT. OF ODISHA PRAVAT KUMAR DASH VS	ADV. VS	// // 0	
177	D-CONTC/16654/2026	BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA LAXMIPRIYA PRUSTY VS	ADV. VS	// // 0	
178	D-CONTC/16659/2026	ARAVIND AGRAWAL, IAS SITARAM BEHERA VS	ADV. VS	// // 0	
179	D-CONTC/16665/2026	RATNAKAR ROUT, IAS PRADEEP CHHATRA VS	ADV. VS	// // 0	
180	D-CONTC/16673/2026	ANU GARG, IAS DEBENDRA KUMAR BADHAI VS	ADV. VS	// // 0	
181	D-CONTC/16678/2026	ARAVIND AGRAWAL, IAS DILIP KUMAR ROUSTRAY VS	ADV. VS	// // 0	
		MRUTYUNJAY TRIPATHY, OAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CONTC/16695/2026	JITU @ JITENDRA KUMAR PATRA VS PALLAVI PRIYADARSINI, OAS	ADV. VS	// ()	
183	D-CONTC/16701/2026	BHIMASEN NAYAK VS UMA NANDURI, PRINCIPAL CHIEF CONSERVATOR OF FOREST (KL), ORISSA	ADV. VS	// ()	
184	D-CONTR/10953/2026	DAITARY SAHU @ DAITYARI SAHU VS PRATYUSH DIWAKAR, IPS	ADV. VS	//0 ()	
185	D-CRLA/10924/2026	RAJA @ AJAYA PARIDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /191 /2020 ()	
186	D-CRLA/10926/2026	ALBINUS KUJUR VS STATE OF ODISHA	SWARAJ PATEL VS	KINJIRKELA /20 /2020 ()	AOR20220000246C202600018
187	D-CRLA/10971/2026	CHANDRA JALLY @ CHITRASEN PARIDA @ CHITRASEN KUMAR RATH VS STATE OF ODISHA	SENARAJ KUMAR RATH VS	KODALA /117 /2011 ()	
188	D-CRLA/10973/2026	AKHAY KUMAR SARAN @ BANTU @ AKSHAY VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /2 /2025 ()	
189	D-CRLA/11037/2026	TOFAN @ BIJAYA GOUDA VS STATE OF ODISHA	TANMAY MISHRA VS	DIGAPAHANDI /185 /2022 ()	
190	D-CRLA/11125/2026	BULET MUKHI @ KRISHNA MUKHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARIPADA TOWN /188 /2018 ()	
191	D-CRLA/11141/2026	JITU @ AJAYA SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /343 /2019 ()	
192	D-CRLMC/10913/2026	ABHIJIT PATRA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /48 /2026 ()	AOR20220003422C202600033
193	D-CRLMC/10930/2026	MANGULI SETHI	MAHES DAS	CHANDAKA P.S. /218 /2020	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/10932/2026	PRADIP KUMAR BEHERA@PRADEEPTA KUMAR BEHERA	HIRASH CHANDRA PARIJA	KOMNA PS /104 /2007	
	CRLMC/1214/2026	VS	VS	J.M.F.C,KOMNA(Nuapada)	
		STATE OF ODISHA		GR/0000271/2007	
195	D-CRLMC/10933/2026	LABA BAGHAR	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/10937/2026	MADAN MOHAN NAYAK	RAMAKANTA NAYAK	BIDANASI /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/10946/2026	TUKUNA SWAIN	PARTHA SARATHI DAS	KABISURYANAGAR (KODALA) /29 /2021	AOD20240000364C202600114
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/10958/2026	AKSHAYA KUMAR MAJHI@AKHINA MAJHI@ROUT	ARIJEET MISHRA	BUGUDA /287 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/10962/2026	HEMANTA RAJESH KARADA @ HEMANTA KARADARAMDAS ACHARY		MOHANA /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/10985/2026	NIHAR RANJAN MOHANTY	PRADEEP KUMAR KUNDU	KENDRAPARA /258 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/10996/2026	PRAVAT KUMAR BEHERA	MRUGANKA MAULI PATNAIK	PARLAKHEMUNDI /1 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/10997/2026	KUMAR @ KUMAR CHARAN MALIK	ASHOK KUMAR SAHOO	AUL /51 /2017	AOD20240000557C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/11005/2026	SANKARSHAN PANDA @ SANKARSANA PANDA	SURYAKANTA DWIBEDI	BARIPADA TOWN /269 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/11023/2026	RUBIEL RAITA	Soubhagya Kumar Dash	/ /	AOR20220001631C202600110
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/11031/2026	State Of Odisha LOLIN KUMAR SAHOO VS STATE OF ODISHA	APARESH BHOI VS	// CUTTACK SADAR /191 /2026 ()	
206	D-CRLMC/11040/2026	PRASANTA SWAIN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// RANPUR /153 /2024 ()	AOD20240000645C202600009
207	D-CRLMC/11044/2026	ARJUNA PARIDA @ DHANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /18 /2024 ()	AOD20260000159C202600008
208	D-CRLMC/11052/2026	HEMANTA KUMAR PANIGRAHI VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	// SAHID NAGAR P.S. /92 /2026 ()	
209	D-CRLMC/11055/2026	HARI GOLARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// KALIMELA /228 /2024 ()	
210	D-CRLMC/11059/2026	PRADEEP KUMAR MOHAPATRA@PRADIP MOHAPATRA VS STATE OF ODISHA	BHISHNU PRASAD PRADHAN VS	// JODAPADAR /315 /2021 ()	
211	D-CRLMC/11097/2026	RANJIT MAHAKUL @ MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BOUDH /232 /2013 ()	
212	D-CRLMC/11112/2026	NABIN PRADHAN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// GOP /89 /2009 ()	AOR20220001591C202600010
213	D-CRLMC/11115/2026	SANTOSH KUMAR NANDA VS ASHA KUMARI	ANANTA NARAYAN PATTANAYAK VS	// //0 ()	
214	D-CRLMC/11126/2026	ANGADA NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// GANGAPUR (BHANJANAGAR) /189 /2016 ()	
215	D-CRLMC/11135/2026	M/S. PRATIK RESOURCES PVT. LTD., BBSR VS JAGANNATH AND JAGANNATH, BBSR	BHARAT BHUSAN ROURTRAY VS	// //0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMC/11138/2026	RAKESH MISHRA@RAKESH KUMAR MISHRA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BANDOMUNDA /147 /2021 () //	
217	D-CRLMC/11144/2026	SK. ABID VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 () //	
218	D-CRLMC/11149/2026	ANIL YADAV VS STATE OF ODISHA	SATYABRATA SAHOO VS	SUBALAYA /14 /2026 () //	
219	D-CRLMP/10922/2026	BIKASH KUMAR BHOI VS DISTRICT FOREST OFFICER, PURI WILDLIFE DIVISION	RAJKISHORE SAHOO VS	/ /0 () //	
220	D-CRLMP/10942/2026	MANMATH KUMAR DAS MOHAPATRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 () //	
221	D-CRLMP/11009/2026	SATYA NARAYAN BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	/ /0 () //	
222	D-CRLMP/11045/2026	PANCHALI SETHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 () //	
223	D-CRLMP/11085/2026	SATRUGHANA BEHERA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	/ /0 () //	
224	D-CRLMP/11105/2026	PARITOSH GHOSH VS STATE OF ODISHA	CHINMOY PATRA VS	/ / () //	AOR20220001211C202600001
225	D-CRLMP/11133/2026	ABHAYA CHARAN CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	/ /0 () //	
226	D-CRLMP/11134/2026	DIBYARANJAN BHOI VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //	
227	D-CRLMP/11143/2026	MUPINETI RAJESWAR	MANAS KUMAR CHAND	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLREV/11004/2026	BARUN MAJUMDAR	Dhananjaya Mund	//	AOR20220001492C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLREV/11006/2026	ARUNDHATI SAHANI	LINGARAJ SARANGI	//0	
		VS	VS	()	
		CHARCHIT MOHANTY		//	
230	D-CRLREV/11010/2026	BAPAN GHOSH	ABINASH NAYAK	INDUSTRIAL ESTATE PS /13 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLREV/11082/2026	TULU@PRADEEP SAHOO	MANAS KUMAR CHAND	RAMACHANDRAPUR /138 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLREV/11087/2026	SHREEMAN JATIN KUMAR	PRADIPTA BEURA	//	AOD20220004020C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLREV/11129/2026	NIRANJAN SRICHARAN TRIPATHY	PRATIK DASH	MAHILA P.S. BUXIBAZAR /95 /2013	
		VS	VS	()	
		NIRUPAMA TRIPATHY		//	
234	D-CRP/16676/2026	SAMARENDRA JENA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		PURNA CHANDRA JENA @ NAYAK		//	
235	D-EXP/16445/2026	BISWANATH BARIK	SANJIB MOHANTY	//	AOR20220001611C202600063
		VS	VS	()	
		DR SWATI MISHRA		//	
236	D-EXP/16628/2026	P LAXMINARAYANA	SARAT KUMAR BEHERA	//	AOD20250000195C202600014
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION		//	
237	D-EXP/16630/2026	BANDARI SIMHACHALAM	SARAT KUMAR BEHERA	//	AOD20250000195C202600015
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION		//	
238	D-EXP/16631/2026	SINGUPARAM JAYA RAO	SARAT KUMAR BEHERA	//	AOD20250000195C202600016
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-FAO/16256/2026	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION D.M., NEW INDIA ASSURANCE CO. LTD., CTC VS RABI JALI	PRASANTA KUMAR MAHALI VS	// // 0 //	
240	D-FAO/16342/2026	RAZIA PARWEEN VS PROP. RUKMANI INFRA PROJECT LTD., BBSR	KAPILA CHARAN NAYAK VS	// 0 //	
241	D-FAO/16425/2026	PUSHPA PATEL VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
242	D-FAO/16556/2026	PRAHALLAD DEHURY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
243	D-FAO/16571/2026	HARA PRASAD RANSINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
244	D-FAO/16591/2026	CHITTARANJAN SINGH DEV SACHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
245	D-FAO/16636/2026	MANAGING COMMITTEE OF SUBALAYA BALIDIHI VS STATE OF ODISHA	SRIN. KUSHIPURHITACK VS	// 0 //	
246	D-FAO/16683/2026	JAYANTI KUMARI MUDULI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
247	D-FAO/16699/2026	SUBASH CHANDRA SANDHA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
248	D-FAO/16705/2026	HIMANSU SEKHAR MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
249	D-LAA/16296/2026	SPECIAL LAND ACQUISITION OFFICER, BIJU EXPRESSWAY, BUNIPATTA VS NILAM NAIK	SABITX BUNIPATTA VS	// 0 //	LOD20240000194C202600132

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MACA/16261/2026	SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS PARBATI PATTÀ	PRASANTA KUMAR MAHALI VS	// 0 //	
251	D-MACA/16265/2026	JULIYANA@JULIDHANI TIRKEY VS BAIDYANATH SAHU	PRADEEP KUMAR MISHRA VS	// 0 //	
252	D-MACA/16271/2026	SURENDRA MAHANTA VS SAROJINI SWAIN	PRADEEP KUMAR MISHRA VS	// 0 //	
253	D-MACA/16274/2026	BASANTA KUMAR PRADHAN VS BIRENDRA MAHANTA	PRADEEP KUMAR MISHRA VS	// 0 //	
254	D-MACA/16279/2026	BICHHANDA CHARAN SAHOO VS DR. SUDEEP ACHARYA	PRADEEP KUMAR MISHRA VS	// 0 //	
255	D-MACA/16285/2026	LIPIMA PRADHAN VS SUNILA NAYAK	PRADEEP KUMAR MISHRA VS	// 0 //	
256	D-MACA/16304/2026	GANESH BHAISA VS PRADYUT KUMAR PANDA	DEBASISH PATNAIK VS	// 0 //	
257	D-MACA/16306/2026	PURABI HAZARY VS DILLIP KUMAR HAZARY	BIJAYANANDA SAMANTARAY VS	// 0 //	
258	D-MACA/16334/2026	D.M., M/S. NATIONAL INSURANCE CO.LTD., VS SUBHASHMITA PATRA	ANGUL NITISH KUMAR MISHRA VS	// 0 //	
259	D-MACA/16468/2026	ORIENTAL INSURANCE CO.LTD., CUTTACK VS BISHNU PRASAD KAR	ADAM ALI KHAN VS	// 0 //	
260	D-MACA/16501/2026	THE SR. D.M. ORIENTAL INSURANCE COMPANY LTD. VS DEBENANDA SAHU	ADAM ALI KHAN VS	// 0 //	
261	D-MACA/16509/2026	THE D.M., M/S. ORIENTAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		PADMALAYA DAS		//	
262	D-MACA/16515/2026	B.M., THE NEW INDIA ASSURANCE COMPANY LTD., AN	ANGULI KHAN	//	
		VS	VS	0	
		SUBASH CHANDRA DANDAPAT		//	
263	D-MACA/16521/2026	THE ORIENTAL INSURACNE COMPANY LTD.,	ADAM ALI KHAN	//	
		VS	VS	0	
		NAMITA DAS		//	
264	D-MACA/16525/2026	THE D.M., THE ORIENTAL INSURANCE CO. LTD., AN	NIYAN BEHARI DAS	//	
		VS	VS	0	
		NARAHARI PATRA		//	
265	D-MACA/16533/2026	D.M., M/S. NEW INDIA ASSURANCE COMAPNY LTD.,	PRABASINI MOHANTY	//	
		VS	VS	0	
		SHYAM SUNDAR MEHER		//	
266	D-MACA/16541/2026	THE MANAGER IN-CHARGE ORIENTAL INSURANCE	KULDEB PATRA, SAMBALPUR	//	
		VS	VS	0	
		GITANJALI BEHERA		//	
267	D-MACA/16544/2026	THE D.M., ORIENTAL INSURANCE CO. LTD.	SOMNATH ROY	//	
		VS	VS	0	
		LOCHANA BHOI		//	
268	D-MATA/16346/2026	HIMANSHU BHUSAN SAHU	HARIPAD MOHANTY	//	
		VS	VS	0	
		PADMAJA SAHOO		//	
269	D-MATA/16652/2026	SUBHAM KUMAR SAHU	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		SANTOSH KUMAR SAHU		//	
270	D-MATA/16668/2026	PRABASINI TAREI	MANAS RANJAN DHAL	//	
		VS	VS	0	
		SURESH TAREI		//	
271	D-RPFAM/16298/2026	JAGANNATH BARIK	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
		ANIMA BARIK		//	
272	D-RPFAM/16626/2026	SUBHASISH KUMAR BEHERA	NIRANJAN LENKA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-RSA/16386/2026	SUBHASMITA BEHERA THE UNION CHURCH, BARIPADA VS	PRAFULLA KUMAR LENKA VS	// // 0	
274	D-RSA/16387/2026	EVANGELICAL TRUST ASSOCIATION OF NORTH INDIA LTD., NEW DELHI HRUSIKESH MAHANTA VS	NARAYAN PRASAD PARJA VS	// // 0	
275	D-RSA/16443/2026	PURNA CHANDRA MAHANTA THE MANAGING DIRECTOR, O.S.F.C., MADHUPATNA VS	ABINASH ROUTRAY VS	// // 0	
276	D-RSA/16447/2026	AKSHAYA KUMAR SAMAL DURYODHAN @ DURJAN CHHATRIA VS	ABINASH ROUTRAY VS	// // 0	
277	D-RSA/16570/2026	BAMDEV PUROHIT YUDHISTHIR MIHRA VS	UMA CHARAN MISHRA VS	// // 0	
278	D-RSA/16618/2026	SULOCHANA SAHU JANMEJAYA MEHER VS	TUSAR KUMAR MISHRA VS	// // 0	
279	D-RSA/16645/2026	AMIT PATTNAIK AJAYA KUMAR BOITA VS	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// // 0	
280	D-RSA/16682/2026	COLLECTOR, ANGUL SUNIL TIRKEY VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
281	D-RSA/16691/2026	BAHALEN TIRKEY BIBEKANANDA DAS VS	DWARIKA PRASAD MOHANTY VS	// // 0	
282	D-RVWPET/16295/2026	DEBENDRA NATH NAYAK DR. TAPAN KUMAR PRADHAN VS	IN PERSON VS	// // 0	LOD20240000124C202600001
283	D-RVWPET/16528/2026	UNION OF INDIA SECRETARY, BERHAMPUR COOPERATIVE CENTRAL BANK LTD., BERHAMPUR VS	BANKING CHIEF, BERHAMPUR VS	// // 0	
		BHABASUNDAR DALAI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-RVWPET/16566/2026	UNION OF INDIA VS KANCHANBALA MOHANTY	MANOJ KUMAR PATI VS	// ()	AOR20220001423C202600001
285	D-TRP(C)/16324/2026	SHIBANI BEHERA VS SURJYA NARAYANA NAYAK	T.N. MURTY VS	// ()	AOR20220002995C202600027
286	D-TRP(C)/16389/2026	KISHORE CHANDRA SAMANTRAY VS HARA NARAYAN SAMANTRAY	DEBAKANT MOHANTY VS	// ()	
287	D-TRP(C)/16407/2026	MANASWINI MOHANTY VS SABYASACHI NAYAK	ARIJEET MISHRA VS	// ()	
288	D-TRP(C)/16442/2026	SUMITRA MAHALIK VS KALANDI MALLICK	PRAFULLA KUMAR NAYAK VS	// ()	AOD20250001069C202600013
289	D-TRPCRL/10999/2026	K.CHANDRA SHEKHAR RAO VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	DARGHA BAZAR /184 /2024 //	AOD20220001891C202600003
290	D-TRPCRL/11132/2026	CHANDRASEKHAR MISHRA@PINKU VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	TIGIRIA /253 /2024 ()	
291	D-WA/16292/2026	STATE OF ODISHA VS KALYANI SETHI	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000172C202600131
292	D-WA/16293/2026	STATE OF ODISHA VS PRAHALLAD PANDA	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000200C202600125
293	D-WA/16313/2026	SWADHINA BADATYA VS G.M.(HR), ODISHA GRAMEEN BANK, BBSR	AKSHAYA KUMAR JENA VS	// ()	
294	D-WA/16341/2026	PARADIP PORT TRUST, JAGATSINGHPUR VS UNION OF INDIA	SOUMYA MISHRA VS	// ()	
295	D-WA/16567/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND NON-SCHOOL EDUCATION DEPT VS STATE OF ODISHA	MANISH KUMAR VS	// ()	LOD20240000172C202600132

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		JUGAL CHARAN NAYAK		//	
296	D-WA/16578/2026	ODISHA INFORMATION COMMISSION, BBSR	SMRUTI RANJAN DASH	//	
		VS	VS	()	
		CHITTARANJAN SETHY		//	
297	D-WA/16633/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND	WASUDEW GONDA	//	LOD20240000194C202600134
		VS	VS	()	
		BHARAT PODH		//	
298	D-WA/16634/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND	WASUDEW GONDA	//	LOD20240000194C202600133
		VS	VS	()	
		MAHADEV MEHER		//	
299	D-WA/16635/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND	WASUDEW GONDA	//	LOD20240000200C202600126
		VS	VS	()	
		SUDHIR KUMAR NAIK		//	
300	D-WP(C)/16235/2026	SUSHREE PRADHAN	MUKESH PANDA	//	
	WP(C)/11158/2026	VS	VS	()	
		DIRECTORATE OF ELEMENTARY EDUCATION, BHUBANESWAR		//	
301	D-WP(C)/16236/2026	BASUDEV SAHU	BHARAT JALLI	//	AOD20240000581C202600039
		VS	VS	()	
		THE TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED CORPORATION CENTER		//	
302	D-WP(C)/16237/2026	Dr. SURAJ KUMAR HOTA	ARYA TRIPATHY	//	AOD20220004423C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/16238/2026	JAGADISH SAHOO	AMIT PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/16239/2026	PRAVAT KUMAR BHUYAN	AMIT PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/16240/2026	KANAK KUMAR JENA	AMIT PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/16241/2026	NALU BEHERA	AMIT PATTNAIK	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/16242/2026	STATE OF ODISHA PABAN MUNDA VS	PABITRA KUMAR NAYAK VS	// // 0	
308	D-WP(C)/16243/2026	STATE OF ODISHA HOTEL ARYAPRAVA PRIVATE LTD.,BHUBANESWAR	PAMI RATH VS	// // 0	
309	D-WP(C)/16244/2026 WP(C)/11179/2026	BANK OF INDIA BHUBANESWAR SANGRAM KESHARI ROUSTRAY VS	LAXMI PRASAD DWIVEDY VS	// // 0	
310	D-WP(C)/16245/2026	STATE OF ODISHA HARIBANDHU SAHU VS	PABITRA KUAMAR NAYAK VS	// // 0	
311	D-WP(C)/16246/2026	STATE OF ODISHA DILESWAR BARIK VS	PABITRA KUMAR NAYAK VS	// // 0	
312	D-WP(C)/16247/2026	STATE OF ODISHA ALOK DEEP VS	PABITRA KUMAR NAYAK VS	// // 0	
313	D-WP(C)/16248/2026	STATE OF ODISHA KARUNAKAR MOHANTY VS	DEBESH PANDA VS	// // 0	
314	D-WP(C)/16249/2026	BANK OF INDIA, BHUBANESWAR ALAYA SAMANTARAY VS	BISWAJIT SAHOO VS	// // 0	
315	D-WP(C)/16250/2026	STATE OF ODISHA ALOK DEEP VS	PABITRA KUMAR NAYAK VS	// // 0	
316	D-WP(C)/16251/2026	STATE OF ODISHA ABHI KISAN VS	PABITRA KUMAR NAYAK VS	// // 0	
317	D-WP(C)/16252/2026	STATE OF ODISHA ABHI KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/16253/2026	GANESH BHUYAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
319	D-WP(C)/16254/2026	BIMBADHAR MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
320	D-WP(C)/16255/2026	SURUBALI ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
321	D-WP(C)/16257/2026	SHYAMLAL BHOI@SYAMLAL BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
322	D-WP(C)/16258/2026 WP(C)/11261/2026	SUDHANSU SEKHAR SAHU VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
323	D-WP(C)/16259/2026	RINKU DEEP VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
324	D-WP(C)/16260/2026	ABHI KISAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
325	D-WP(C)/16262/2026	SUJIT KUMAR MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
326	D-WP(C)/16263/2026	BISWAJIT RAUTRAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
327	D-WP(C)/16266/2026	CHABINDRANATH KANDI VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// 0 //	
328	D-WP(C)/16269/2026	NABAKISHORE MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
329	D-WP(C)/16273/2026	M/S.DAMODAR ENINERRS PRIVATE LTD,BHUBANESHWAR	SWARNENDU KUMAR SETHI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/16275/2026	THE GENERAL MANAGER (EAST COAST)BRIDGE AND ROOF CO.(INDIA) LTD.,BHUBANESWAR KUSA DHARUA	ASHUTOSH DASH	//	AOD20230000425C202600005
		VS	VS	()	
331	D-WP(C)/16276/2026	STATE OF ODISHA PRAKASH CHANDRA BEHERA	ALOK KUMAR PANDA	//	
		VS	VS	()	
332	D-WP(C)/16277/2026	STATE OF ODISHA RUDRA KESHARI SETHY	ALOK KUMAR PANDA	//	
		VS	VS	()	
333	D-WP(C)/16278/2026	STATE OF ODISHA BAIBASUTA GOUD	ASHUTOSH DASH	//	AOD20230000425C202600006
		VS	VS	()	
334	D-WP(C)/16280/2026	STATE OF ODISHA TANKA PUTEL	ASHUTOSH DASH	//	AOD20230000425C202600008
		VS	VS	()	
335	D-WP(C)/16281/2026	STATE OF ODISHA BIDHYADHAR HARIJAN	ASHUTOSH DASH	//	AOD20230000425C202600009
		VS	VS	()	
336	D-WP(C)/16282/2026	STATE OF ODISHA BASANTI CHHATIRA	ASHUTOSH DASH	//	AOD20230000425C202600003
		VS	VS	()	
337	D-WP(C)/16283/2026	STATE OF ODISHA DR.SATYANARAYAN SAHOO	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
338	D-WP(C)/16284/2026	STATE OF ODISHA TIRTHA GAHIR	ASHUTOSH DASH	//	AOD20230000425C202600004
		VS	VS	()	
339	D-WP(C)/16286/2026	STATE OF ODISHA BISWANATH RATH	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
340	D-WP(C)/16287/2026	STATE OF ODISHA PARSURAM BAG	ASHUTOSH DASH	//	AOD20230000425C202600010
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/16288/2026	STATE OF ODISHA FAKEERA MOHAN DHAL VS	DR.PURUSOTTAM CHULI VS	// // 0	
342	D-WP(C)/16291/2026	STATE OF ODISHA BUTI JANI VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600011
343	D-WP(C)/16294/2026	THE COLLECTOR, KALAHANDI SHARAT CHANDRA BISWAL VS	AKASH KUMAR PATAJOSHI VS	// // 0	AOR20220001834C202600010
344	D-WP(C)/16299/2026	STATE OF ODISHA SUBHAG SUBHAM JOSHI VS	KUNAL KUMAR SWAIN VS	// // 0	
345	D-WP(C)/16300/2026	STATE OF ODISHA SRIKRUSHNA PARIDA VS	KUNAL KUMAR SWAIN VS	// // 0	
346	D-WP(C)/16301/2026	UNION OF INDIA JASOBANTANARAYAN RAY VS	PABITRA KUMAR NAYAK VS	// // 0	
347	D-WP(C)/16302/2026	STATE OF ODISHA LOPAMUDRA BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
348	D-WP(C)/16303/2026	UNION OF INDIA ADDITIONAL DISTRICT EDUCATION OFFICER, DHENKANAL VS	KUNAL KUMAR SWAIN VS	// // 0	
349	D-WP(C)/16305/2026	DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, JHARSHUGUDA GOURANGA KHILLAR VS	HIMANSHU BHUSAN DASH VS GANESH PRASAD SAMAL VS	// // 0 0	
350	D-WP(C)/16307/2026 WP(C)/11253/2026	STATE OF ODISHA KALINGA KESHARI MOHANTY VS	ABINASH ROURAY VS	// // 0	
351	D-WP(C)/16308/2026	STATE OF ODISHA PANCHU SANDHA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/16310/2026	M/S.MAHANADI COALFIELDS LTD, JHARSHUGUDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
353	D-WP(C)/16311/2026 WP(C)/11266/2026	JAYA KRISHNA NAYAK VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
354	D-WP(C)/16312/2026	M/S MAHANADI COALFIELDS LIMITED VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
355	D-WP(C)/16315/2026	ANADI CHARAN JENA @ ANADI JENA VS STATE OF ODISHA	PARSURAM PARIJA VS	// 0 //	
356	D-WP(C)/16316/2026	MANTU SINGH VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //	
357	D-WP(C)/16317/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //	
358	D-WP(C)/16318/2026	NITYANANDA KAR VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //	
359	D-WP(C)/16319/2026	RAMESH CHANDRA KHILAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
360	D-WP(C)/16320/2026	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
361	D-WP(C)/16323/2026	RAHAS BIHARAI NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
362	D-WP(C)/16325/2026	CHATURBHUJA MAHAKUD VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
363	D-WP(C)/16326/2026	M/S JAYCEE HOUSING PRIVATE LIMITED.,BHUBANESHWAR	SWAIR PAL	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/11273/2026	VS STATE OF ODISHA	VS	0 //	
364	D-WP(C)/16327/2026	BHARAT CHANDRA DASH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
365	D-WP(C)/16328/2026	LAXMIDHAR BEHURA VS COLLECTOR, JAJPUR	ARIJEET MISHRA VS	// 0 //	
366	D-WP(C)/16330/2026	IPANJALI NAYAK VS COLLECTOR AND DISTRICT MAGISTRATE CUM DISTRICT APPROPRIATE AUTHORITY, JAJPUR	ARIJEET MISHRA VS	// 0 //	
367	D-WP(C)/16331/2026	M/S SHREEN INDUSTRIES, BALASORE VS MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI	PANKAJ KHANDELWAL VS	// 0 //	
368	D-WP(C)/16332/2026	DR.PRABHAS DASH VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
369	D-WP(C)/16333/2026	YARRAPATRUNI RAMA MURTHY NAIDU VS STATE OF ODISHA	S JYOTI PRAKASH VS	// 0 //	
370	D-WP(C)/16335/2026	DR. SURAJ KUMAR SAHOO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
371	D-WP(C)/16336/2026	SRUJAYA KUMAR SAHU VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
372	D-WP(C)/16337/2026	AMRITA KUMARI MOHAPATRO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
373	D-WP(C)/16338/2026	DR. SUJATA SAMANTROY VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
374	D-WP(C)/16339/2026	SANJAY DUTTA ACHARYA VS	AMITAV TRIPATHY VS	// 0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/16340/2026	STATE OF ODISHA DIBYA RANJAN JALLI VS	KALPATARU KHUNTIA VS	// // ()	
376	D-WP(C)/16343/2026	STATE OF ODISHA BHIM CHARAN TUDU VS	MANAS PATI VS	// // ()	AOR20220001535C202600086
377	D-WP(C)/16344/2026	STATE OF ODISHA DEBASHIS MISHRA VS	MANAS PATI VS	// // ()	AOR20220001535C202600087
378	D-WP(C)/16345/2026	STATE OF ODISHA KAMAL LOCHAN RAJ VS	MANAS PATI VS	// // ()	AOR20220001535C202600088
379	D-WP(C)/16347/2026	STATE OF ODISHA MANU NAIK VS	HARIPAD MOHANTY VS	// // ()	
380	D-WP(C)/16348/2026	STATE OF ODISHA ATUL SAHU VS	ARUN KUMAR PATRA VS	// // ()	AOD20240000516C202600012
381	D-WP(C)/16349/2026	STATE OF ODISHA ANUPAMA PRADHAN VS	PRAVAT KUMAR LENKA VS	// // ()	
382	D-WP(C)/16350/2026	STATE OF ODISHA RADHAKANTA PADHAN VS	MANAS PATI VS	// // ()	AOR20220001535C202600091
383	D-WP(C)/16351/2026	STATE OF ODISHA PRANAKRUSHNA PADHAN VS	MANAS PATI VS	// // ()	AOR20220001535C202600090
384	D-WP(C)/16353/2026	STATE OF ODISHA SURYA NARAYAN PATRO VS	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600027
385	D-WP(C)/16354/2026	STATE OF ODISHA SBE-AYODHYASAGAR JV, JHARSHUGUDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/16355/2026	BIPIN BIHARI PATHI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202600028
387	D-WP(C)/16356/2026	RAMESH CHANDRA BARIK VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600079
388	D-WP(C)/16357/2026	NARENDRA KUMAR DALAI VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600081
389	D-WP(C)/16358/2026	NABANITA SINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //	
390	D-WP(C)/16359/2026	M/S JET ELEVATORS, GSNJAM VS THE ASSISTANT COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR	PRANAYA KISHORE HARICHANDAN VS	// () //	
391	D-WP(C)/16361/2026	ANIL KUMAR BISWAL VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202600084
392	D-WP(C)/16362/2026	ALOK SHARMA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// () //	AOR20220001535C202600092
393	D-WP(C)/16363/2026	PARSURAM BARIK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202600025
394	D-WP(C)/16364/2026	DEBAGNI SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// () //	
395	D-WP(C)/16365/2026	BIRANCHI NARAYAN PARIJA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202600026
396	D-WP(C)/16366/2026	DIPANKAR RAY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	AOD20240000516C202600011
397	D-WP(C)/16367/2026	SWAPNESWAR PRADHAN	RAMDAS ACHARY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/16369/2026	BISWAJIT BEHERA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
399	D-WP(C)/16370/2026	ANANTA BARIK	LAMBODAR PRADHAN	//	
		VS	VS	0	
		TAHASILDAR, MAHAKALAPARA, KENDRAPARA		//	
400	D-WP(C)/16371/2026	DIPAK KUMAR MOHANTY	RAMDAS ACHARY	//	
		VS	VS	0	
		COLLECTOR CUM D.M.BALASORE		//	
401	D-WP(C)/16373/2026	NATIONAL HEALTH MISSION, BHUBANESWAR ODISHA	RAMDAS ACHARY	//	
		VS	VS	0	
		PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR		//	
402	D-WP(C)/16374/2026	GOBINDA MAJHI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/16375/2026	SRADHANJALI PRADHAN	ARUN KUMAR PATRA	//	AOD20240000516C202600009
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/16376/2026	SAKUNTALA SAHOO	HARIPAD MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
405	D-WP(C)/16377/2026	MD. ARIF	ARUN KUMAR PATRA	//	AOD20240000516C202600010
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/16378/2026	VIJAY KUMAR	SASWATI MOHAPATRA	//	
	WP(C)/11265/2026	VS	VS	0	
		UNION OF INDIA		//	
407	D-WP(C)/16379/2026	DEBENDRA BARIK	BIKRAM PRATAP DAS	//	
		VS	VS	0	
		RANJAN KUMAR BARIK		//	
408	D-WP(C)/16380/2026	AJAYA SAMAL	BHUBANESWAR DASH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/16381/2026	STATE OF ODISHA ANAM SAMAL VS	BHUBANESWAR DASH VS	// // 0	
410	D-WP(C)/16382/2026	STATE OF ODISHA SURENDRA BEHERA VS	RAMESH CHANDRA SWAIN VS	// // 0	
411	D-WP(C)/16383/2026	STATE OF ODISHA SISIR KUMAR DAS VS	RAMESH CHANDRA SWAIN VS	// // 0	
412	D-WP(C)/16384/2026	STATE OF ODISHA KHIRODA KUMAR SENAPATI VS	RAMESH CHANDRA SWAIN VS	// // 0	
413	D-WP(C)/16385/2026	STATE OF ODISHA SANGEETA PRIYADARSHINI VS	BANSHIDHAR SATAPATHY VS	// // 0	
414	D-WP(C)/16388/2026	STATE OF ODISHA JAGNESWAR SAMANTARAY VS	PITAMBAR PANDA VS	// // 0	
415	D-WP(C)/16390/2026	STATE EDUCATIONAL TRIBUNAL, ODISHA, BHUBANESWAR NETRANANDA SAHU VS	SAMEER KUMAR DAS VS	// // 0	
416	D-WP(C)/16391/2026	STATE OF ODISHA KUMAR SUGYAN VS	BANSHIDHAR SATAPATHY VS	// // 0	
417	D-WP(C)/16393/2026	STATE OF ODISHA KULAMANI MAJHI VS	CHANDRAKANTA NAYAK VS	// // 0	
418	D-WP(C)/16394/2026	STATE OF ODISHA BIJAYALAXMI SWAIN VS	PABITRA KUMAR NAYAK VS	// // 0	
419	D-WP(C)/16396/2026	STATE OF ODISHA BUILDING PROJECT (INDIA) COMPANY, HOWRAH VS ESIC, JHARSHUGUDA	ADITYA MISHRA VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :15/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/16399/2026	RAGHUNATHA BARIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
421	D-WP(C)/16400/2026	KARTIK CHANDRA SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
422	D-WP(C)/16401/2026	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
423	D-WP(C)/16402/2026	SANATAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
424	D-WP(C)/16403/2026	RAMA CHANDRA BHANJA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
425	D-WP(C)/16404/2026	NARAYAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
426	D-WP(C)/16405/2026	PUSKAR CHHATRIA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
427	D-WP(C)/16406/2026	NIRANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
428	D-WP(C)/16408/2026	DEBARAJ MAHANANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
429	D-WP(C)/16409/2026	RAMESH CHANDRA KISHAN VS CANARABANK, BENGALURU	M.BALAKRISHNA RAO VS	// 0 //	
430	D-WP(C)/16410/2026	MAHAPRASAD BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
431	D-WP(C)/16411/2026	BALARAM BARIHA	SUBHADUTTA ROUSTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/16413/2026	SARITA MOHANTY	MADHAB LAL AGARWAL	//	
		VS	VS	()	
		JOINT COMMISSIONER, BHUBANESWAR		//	
433	D-WP(C)/16415/2026	SHIV NARAYAN PATTNAIK	DEEPALI MAHAPATRA	//	
	WP(C)/11235/2026	VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/16418/2026	RAMA CHANDRA BERA	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/16421/2026	RAMA CHANDRA BERA	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/16424/2026	BABULA MANDAL	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/16430/2026	TRILOCHAN PANIGRAHI	SAKTI PRASAD DAS	//	
		VS	VS	()	
		PRINCIPAL SECRETARY TO GOVT OF ODISHA, SCHOOL AND MASS EDUCATION, KHURDA		//	
438	D-WP(C)/16441/2026	SUNIL KUMAR JENA	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/16444/2026	SANJULATA JENA	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/16448/2026	SABITAMANI JENA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/16449/2026	KUNTALA MOHANTA	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/16450/2026	MAHENDRA JENA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600111
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/16452/2026	RESERVE BANK OF INDIA PRANGYA PARAMITA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600110
444	D-WP(C)/16453/2026	B. MALLESWAR RAO VS RESERVE BANK OF INDIA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600113
445	D-WP(C)/16454/2026	UPENDRA MALLICK VS RESERVE BANK OF INDIA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600112
446	D-WP(C)/16455/2026	BIJAYA KUMAR PARIDA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202600081
447	D-WP(C)/16456/2026	SAGNYA SAGARIKA SAHOO VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// // ()	
448	D-WP(C)/16457/2026	M/S NIHAR RANJAN ROU TRAY VS ASSISTANT COMMISSIONER OF STATE TAX CT AND GST CIRCLE	KAJAL SAHOO VS	// // ()	AOR20220001613C202600044
449	D-WP(C)/16458/2026	BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	AISHWARIYA DASH VS	// // ()	AOD20240000012C202600104
450	D-WP(C)/16459/2026	SUBRAT KUMAR ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202600046
451	D-WP(C)/16461/2026	MANOJAVAM ENTERPRISE VS STATE OF ODISHA	SUBHAM SHARMA VS	// // ()	AOD20220003503C202600019
452	D-WP(C)/16462/2026	ARCHITA PARA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202600023
453	D-WP(C)/16463/2026	MAMATA NAYAK VS THE BRANCH MANAGER, PUNJAB NATIONAL BANK	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600100

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/16464/2026	KHITISUTA DASH VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// () //	AOD20260000159C202600006
455	D-WP(C)/16465/2026	PRAVATA KUMAR RAY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	AOD20260000163C202600012
456	D-WP(C)/16467/2026	GUNANIDHI PRADHAN VS RESERVE BANK OF INDIA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202600114
457	D-WP(C)/16469/2026	FAKIRA BHOI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //	
458	D-WP(C)/16471/2026	M/S SHREE BUILDERS, JAGATSINGHPUR VS THE CHAIRMAN PARADIP PORT AUTHORITY, JAGATSINGHPUR	TEJASMAN DASH VS	// () //	
459	D-WP(C)/16472/2026	UMAKANTA BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //	
460	D-WP(C)/16473/2026	UPENDRA CHHATRIA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //	
461	D-WP(C)/16474/2026	M/S.MY MOBINET DOT IN, SAI COMPLEX, GANJAM VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// () //	
462	D-WP(C)/16476/2026	NILAKANTHA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //	
463	D-WP(C)/16477/2026	SUBHRA@SOBHANGINI SWAIN VS STATE OF ODISHA	GOURI KUMAR RATH VS	// () //	
464	D-WP(C)/16479/2026	ALIVA JYOTI DEY VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// () //	
465	D-WP(C)/16480/2026	M/S.KAILASH GARMENTS HANUMAN BAZAR, BERHAMPUR, VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// () //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/16481/2026	BARSHA SWARI SAHU	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/16482/2026	NIRUPAMA DASH	GOURI KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/16484/2026	M/S.ORISSA RADIA HOUSE BARRACKS ROAD BERHAMPUR, MALAYALAYA MOHAPATRA	PRANOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/16485/2026	PRAMOD KUMAR SAHU	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/16486/2026	ASWIN KUMAR CHOUDHURY	PRANOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/16488/2026	SANTOSH KUMAR BISWAL	KARUNAKAR GAYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/16489/2026	BHUPAL KUMAR DEEP	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/16490/2026	SUSHIL KUMAR SWAIN	SIDHESWAR MALLIK	//	
		VS	VS	0	
		ORISSA LIFT IRRIGATION CORPORATION, KHURDA		//	
474	D-WP(C)/16491/2026	M/S.MALESWAR AGENCIES BHAPUR BAZAR, BERHAMPUR, MALAYALAYA MOHAPATRA	PRANOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/16494/2026	DIBYAJYOTI PANDA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/16495/2026	DILLIP KUMAR DASH	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/16496/2026	STATE OF ODISHA RANJIT KUMAR SAHU VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
478	D-WP(C)/16498/2026	STATE OF ODISHA M/S.RAMESWAR TRADERS 1ST MILITARY LINE, BERHAMPUR, GAMONAPATRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
479	D-WP(C)/16500/2026	STATE OF ODISHA NARESH CHANDRA TRIPATHY VS	BISWABIHARI MOHANTY VS	// // 0	
480	D-WP(C)/16502/2026	STATE OF ODISHA SMITANJALI MOHAPATRA VS	SUMIT KUMAR MOHANTY VS	// // 0	
481	D-WP(C)/16503/2026	STATE OF ODISHA SNIGDHA DAS VS	ARUPANANDA GOSWAMY VS	// // 0	
482	D-WP(C)/16504/2026	STATE OF ODISHA KANHU CHARAN SWAIN VS	ARUPANANDA GOSWAMY VS	// // 0	
483	D-WP(C)/16506/2026	STATE OF ODISHA BISWAJIT AMBIKA PRASAD SAHU VS	SAIBRATA RATH VS	// // 0	
484	D-WP(C)/16507/2026	STATE OF ODISHA M/S.TRISHAKTI CONSTRUCTION BURJUBADI, DARINIPADA, KANDHAMAPATRA VS	ARUPANANDA GOSWAMY VS	// // 0	
485	D-WP(C)/16508/2026	STATE OF ODISHA GOPABANDHU NAYAK VS	ARUPANANDA GOSWAMY VS	// // 0	
486	D-WP(C)/16510/2026	STATE OF ODISHA RAJ KISHORE NAYAK VS	ARUPANANDA GOSWAMY VS	// // 0	
487	D-WP(C)/16511/2026	STATE OF ODISHA SUKANTI SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/16512/2026	M/S.FANCY GARMENTS, PARK STREET, BERHAMPURADMALAYA MOHAPATRA VS STATE OF ODISHA	VS	// 0 //	
489	D-WP(C)/16514/2026	SARAT KUMAR PAHI VS SUB-REGISTRAR, JAJPUR	LAKSHMAN MISHRA VS	// 0 //	
490	D-WP(C)/16516/2026	SUMIT JAIN VS ASST COMMISSIONER OF INCOME TAX, ROURKELA	MADHAB LAL AGARWAL VS	// 0 //	
491	D-WP(C)/16517/2026	SRIDHAR BISWAL VS GOVERNMENT OF INDIA	JANMEJAYA KATIKIA VS	// 0 //	
492	D-WP(C)/16518/2026	SISIR KUMAR PANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
493	D-WP(C)/16519/2026	RAGHUNATH PRAMANIK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
494	D-WP(C)/16520/2026	M/S.GANJAM MANPOWER AND SECURITY PRIVATE LIMITED, MOHAPATRA VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //	
495	D-WP(C)/16522/2026	SANTOSH CHAKRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
496	D-WP(C)/16523/2026	HRUDANANDA MISHRA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //	
497	D-WP(C)/16524/2026	RENUBALA BALIAR SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
498	D-WP(C)/16526/2026	SATYABHAMA BARIK VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //	
499	D-WP(C)/16527/2026	MANORAMA NAYAK	SURENDRA KUMAR GARTIA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/16529/2026	SATYABHAMA BARIK	MAHENDRA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/16530/2026	M/S.SOMANATH ENTERPRISES PURSOTAM NAGAR, PANDANAYA MOHAPATRA	JYOTIRMAYA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/16531/2026	M/S R.R.ENTERPRISES, JAJPUR	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	0	
		M/S SUNDARAM FINANCE LTD, JAJPUR		//	
503	D-WP(C)/16532/2026	MADAN MOHAN JENA	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/16534/2026	DINABANDHU BEHERA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/16536/2026	M/S.FOUR BEE MACHINES GIRI ROAD, BERHAMPUR	JYOTIRMAYA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/16538/2026	M/S R.R.ENTERPRISES, JAJPUR	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	0	
		M/S SUNDARAM FINANCE LTD, JAJPUR		//	
507	D-WP(C)/16539/2026	NARENDRA KUMAR JENA	RAKESH KUMAR MALLICK	//	
		VS	VS	0	
		AUTHORISED OFFICER, STATE BANK OF INDIA, ANUGUL		//	
508	D-WP(C)/16542/2026	SATYABHAMA BARIK	MAHENDRA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/16543/2026	PANKAJINI BARIK	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/16545/2026	M/S R.R.ENTERPRISES, JAJPUR	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/16546/2026	M/S SUNDARAM FINANCE LTD, JAJPUR SATYABHAMA BARIK VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// // 0 //	
512	D-WP(C)/16548/2026	SOBHASHREE RATNAPRAVA SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
513	D-WP(C)/16549/2026	JEETENDRA JENA VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	// 0 //	
514	D-WP(C)/16550/2026	REENA NANDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
515	D-WP(C)/16552/2026	SK TAJUDDIN VS THE BRANCH MANAGER, HDFC BANK LTD	GANESWAR BEHERA VS	// 0 //	AOR20220001297C202600101
516	D-WP(C)/16554/2026	SUSHANTA KUMAR BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600064
517	D-WP(C)/16555/2026	JITAN SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
518	D-WP(C)/16557/2026	CHINMAYEE PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
519	D-WP(C)/16559/2026	SIDHARTH AGASTI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
520	D-WP(C)/16560/2026	TRILOCHAN PATRA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //	
521	D-WP(C)/16561/2026	S J RAJU VS UNION OF INDIA	Atul Tripathy VS	// 0 //	AOD20240000618C202600088

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/16562/2026	SUSHIL CHANDRA MANDAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600061
523	D-WP(C)/16563/2026	ANUPAMA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
524	D-WP(C)/16564/2026	B RAJA ALIAS BIKKINA RAJA VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //	AOD20240000821C202600010
525	D-WP(C)/16565/2026	LAXMI KUMARI PATRO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
526	D-WP(C)/16568/2026	SANTHAMMA ENTERPRISES VS UNION OF INDIA	ARUN KUMAR DAS VS	// 0 //	
527	D-WP(C)/16569/2026	SULEKH CHARAN BHOI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
528	D-WP(C)/16572/2026	SHREE SHREE BARALA BALUNKESWAR DEV BIJE VS STATE OF ODISHA	INDUSAN KUMAR MISHRA VS	// 0 //	
529	D-WP(C)/16573/2026	TEJASWINI MAHARANA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
530	D-WP(C)/16574/2026	MAKFERUN BIBI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
531	D-WP(C)/16575/2026	RITANJALI ROUL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
532	D-WP(C)/16576/2026	SUHELKA SAGAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
533	D-WP(C)/16577/2026	SK. SAUKAT	AMIT PRASAD BOSE	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/16579/2026	HARIHAR SARANGI	SUBASH CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/16580/2026	SUPARNA MOHANTY	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
536	D-WP(C)/16581/2026	SHIVAJI PATEL	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
537	D-WP(C)/16582/2026	SUBASH CHANDRA BHOI	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/16583/2026	BINOD BIHARI SAHU	PRAKASH KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/16584/2026	RASMI BADU	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/16585/2026	MANOJ KUMAR BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/16586/2026	BABAN BISWAL	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/16587/2026	SK. MOINUDDIN	SATYABRATA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/16588/2026	SUBHASHREE SAHU	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/16592/2026	DINABANDHU BEHERA	ALOK KUMAR PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/16593/2026	STATE OF ODISHA KABITA DHAL VS	SARAT CHANDRA MEKAP VS	// // 0	
546	D-WP(C)/16594/2026	STATE OF ODISHA SMARANICA PANDA VS	SUBHADUTTA ROURAY VS	// // 0	
547	D-WP(C)/16595/2026	STATE OF ODISHA BIDYUTANANDA BASTIA VS	PRAKASH KUMAR ROUT VS	// // 0	
548	D-WP(C)/16597/2026	STATE OF ODISHA PRAFULLA DANDASENA VS	ABHILASH MISHRA VS	// // 0	
549	D-WP(C)/16598/2026	STATE OF ODISHA RUKSANA PARBIN VS	MAHESWAR MOHANTY VS	// // 0	
550	D-WP(C)/16599/2026	STATE OF ODISHA SAGARIKA BISOYI VS	SUBHADUTTA ROURAY VS	// // 0	
551	D-WP(C)/16600/2026	STATE OF ODISHA RAMA CHANDRA SAHOO VS	PRAKASH KUMAR ROUT VS	// // 0	
552	D-WP(C)/16603/2026	STATE OF ODISHA RAJAN KUMAR SAHOO VS	PRAKASH KUMAR ROUT VS	// // 0	
553	D-WP(C)/16604/2026	STATE OF ODISHA GAYATRI SAMAL VS	SUBHADUTTA ROURAY VS	// // 0	
554	D-WP(C)/16605/2026	STATE OF ODISHA SAMBIT AGASTI VS	BUDHIRAM DAS VS	// // 0	
555	D-WP(C)/16607/2026	STATE OF ODISHA KOKILA PATRA VS GOVERNMENT OF INDIA	MAHESWAR MOHANTY VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :15/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/16608/2026	JYOTSHNAMAYEE MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
557	D-WP(C)/16611/2026	BRAJENDRA MAHARANA VS UNION OF INDIA	KABIR KUMAR JENA VS	// 0 //	
558	D-WP(C)/16614/2026	DR. DEBASHIS MOHAPATRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
559	D-WP(C)/16615/2026	SUBHALAXMI HOTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
560	D-WP(C)/16616/2026	SUDAM JHANKAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
561	D-WP(C)/16620/2026	M/S PRADEEP KUMAR PANDA, SAMBALPUR VS CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR	ABHAY KHANDELWAL VS	// 0 //	
562	D-WP(C)/16621/2026	SNIGDHARANI BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
563	D-WP(C)/16622/2026	DEEPANJALI @ DIPANJALI BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
564	D-WP(C)/16623/2026	SARITA RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
565	D-WP(C)/16624/2026	TRINATH MALLICK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
566	D-WP(C)/16625/2026	CHIRANJIT SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, KEONJHAR	BIREN SANKAR TRIPATHY VS	// 0 //	
567	D-WP(C)/16629/2026	SANJIB KUMAR SINGH	BADRI VISHAL PRIYADARSHAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/16632/2026	PRAKASH CHANDRA KARAN	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
569	D-WP(C)/16637/2026	PUSPAKANTA DAS	ASHUTOSH DAS	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION		//	
570	D-WP(C)/16638/2026	KELU CHRAN SAHOO	SANJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
571	D-WP(C)/16639/2026	AJAYA NAG	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
572	D-WP(C)/16640/2026	ANIL SHAMRAO	SUVASHISH PATTANAİK	//	
		VS	VS	0	
		BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR		//	
573	D-WP(C)/16642/2026	JAYAPRAKASH BEHERA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
574	D-WP(C)/16643/2026	SARTHAK AGASTI	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
575	D-WP(C)/16644/2026	HIMANSHU KUMAR BARAL	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/16646/2026	PURNAMASI PARHI @ POURNAMASI PARHI	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WP(C)/16647/2026	JAYASHREE PADHAN	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
578	D-WP(C)/16649/2026	M/S AMBRIT SAUDAGAR AND VENTURES, KHORDAAUROVINDA MOHANTY		//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :15/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-WP(C)/16650/2026	AUTHORISED OFFICER, PUNJAB AND SIND BANK, CUTTACK AKHIL KUMAR PARHY @ PADHY VS STATE OF ODISHA	BUDHIRAM DAS VS KUNAL KUMAR SWAIN	// // 0 //	
580	D-WP(C)/16651/2026	SUNIRA KANTA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS SUBHADUTTA ROUSTRAY	// 0 //	
581	D-WP(C)/16653/2026	RUDRABINA PATI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS SUKANTA KUMAR MISHRA	// 0 //	
582	D-WP(C)/16655/2026	RAMASHANKAR GIRI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS GYANENDRA CHANDRA SWAIN	// 0 //	
583	D-WP(C)/16656/2026	BIJAY DHAL VS BHARAT PETROLEUM CORPORATION LTD, MUMBAI	GYANENDRA CHANDRA SWAIN VS SUBHADUTTA ROUSTRAY	// 0 //	
584	D-WP(C)/16657/2026	IPSITA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS SUKANTA KUMAR MISHRA	// 0 //	
585	D-WP(C)/16658/2026	DILLIP KUMAR GHOSH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS KUNAL KUMAR SWAIN	// 0 //	
586	D-WP(C)/16660/2026	UMARANI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS SUBHADUTTA ROUSTRAY	// 0 //	
587	D-WP(C)/16661/2026	LAXMI PRIYA JENA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS SUKANTA KUMAR MISHRA	// 0 //	
588	D-WP(C)/16662/2026	BENU DHAR JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS SUKANTA KUMAR MISHRA	// 0 //	
589	D-WP(C)/16663/2026	KSHIRABDHI TANAYA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS SUKANTA KUMAR MISHRA	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :15/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-WP(C)/16666/2026	SWASTI TAPA JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
591	D-WP(C)/16667/2026	GITANJALI SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
592	D-WP(C)/16670/2026	PRACHIPRAVA KHAMARI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
593	D-WP(C)/16671/2026	SUDAM CHARAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
594	D-WP(C)/16672/2026	SAGNIKA PATTANAİK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
595	D-WP(C)/16674/2026	PRASAN KUMAR NANDA VS THE MANAGER, HR, NTPC, ANGUL	SUNIL KUMAR PANDA VS	// 0 //	
596	D-WP(C)/16677/2026	SMITARANI SWAIN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
597	D-WP(C)/16679/2026	ANITA ANSUMALI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
598	D-WP(C)/16680/2026	RASMITA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
599	D-WP(C)/16681/2026	AMAYA KUMAR MALL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
600	D-WP(C)/16684/2026	JAYANTI SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
601	D-WP(C)/16685/2026	SASMITA BEHERA	SUBHADUTTA ROUTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
602	D-WP(C)/16686/2026	GHANASHYAM MEHER	ABHAY KHANDELWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
603	D-WP(C)/16688/2026	PARAMANANDA PARIDA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
604	D-WP(C)/16689/2026	AKSHAYA KUMAR BARIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
605	D-WP(C)/16690/2026	MANASI RANI SAHU	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
606	D-WP(C)/16692/2026	PURNA CHANDRA MOHANTA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
607	D-WP(C)/16693/2026	RAJIV LOCHAN MAHAPATRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		THE VICE CHANCELLOR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT		//	
608	D-WP(C)/16694/2026	JYOTSNAMAYEE BARIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
609	D-WP(C)/16696/2026	AJIT CHANDRA HOTA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
610	D-WP(C)/16697/2026	PRAJNA PARAMITA CHAKRABORTY	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
611	D-WP(C)/16698/2026	KARTIKA CHANDRA DAS	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
612	D-WP(C)/16700/2026	SUSHAMA ORAM	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-WP(C)/16702/2026	STATE OF ODISHA SADHANA GUMNAMSINGH VS	NIHAL RATH VS	// // ()	
614	D-WP(C)/16703/2026	STATE OF ODISHA SASMITA NAYAK VS	SUBHADUTTA ROURAY VS	// // ()	
615	D-WP(C)/16704/2026	STATE OF ODISHA GANGA NARAYAN PARHI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
616	D-WPCRL/10919/2026	UNION OF INDIA PUSPANJALI NAYAK VS	MANORANJAN DAS VS	// //0 ()	
617	D-ABLAPL/10904/2026	STATE OF ODISHA DILLIP KUMAR BHATTA VS	TANMAYA KUMAR MOHANTY VS	// // ()	
618	D-ABLAPL/10905/2026	STATE OF ODISHA SHRADHANJALI BISOI VS	BHARAT JALLI VS	// // ()	AOD20240000581C202600038
619	D-ABLAPL/10907/2026	STATE OF ODISHA SITU @ SANJIB KUMAR NAIK VS	ASUTOSH TRIPATHY VS	// // ()	AOR20220001648C202600021
620	D-ABLAPL/10908/2026	STATE OF ODISHA MIR MOBARAK @ MUBARAK @ GUDU VS	BHARAT JALLI VS	// // ()	AOD20240000581C202600042
621	D-ABLAPL/10909/2026	STATE OF ODISHA ABINASH NAYAK VS	PRAKASH CHANDRA DASH VS	// // ()	
622	D-ABLAPL/10910/2026	STATE OF ODISHA SUMANTA BISOI VS	BHARAT JALLI VS	// // ()	AOD20240000581C202600037
623	D-ABLAPL/10911/2026	STATE OF ODISHA BHARATI GHADAI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// // () //	AOR20220003422C202600032

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/10915/2026	SAHIL ALLI @ SK SARON VS STATE OF ODISHA	BHARAT JALLI VS	PIPLI /136 /2026 () //	AOD20240000581C202600041
625	D-ABLAPL/10916/2026	SEKH SAYAT@SEKH SAHIR@TAKULU VS STATE OF ODISHA	BHARAT JALLI VS	PIPLI /136 /2026 () //	AOD20240000581C202600040
626	D-ABLAPL/10917/2026	OMM @ NRUSINGHA ROUTRAY @ NRUSINGH CHARAN@NOLATRAM OTTA VS STATE OF ODISHA	ANANTA RAM VS	BIRIDI PS /110 /2017 () //	
627	D-ABLAPL/10918/2026	OMM @ NRUSINGHA ROUTRAY @ NRUSINGH CHARAN@NOLATRAM OTTA VS STATE OF ODISHA	ANANTA RAM VS	JAGATSINGPUR /319 /2017 () //	
628	D-ABLAPL/10923/2026	SACHIN KUMAR DALABEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BONAI /151 /2025 () //	
629	D-ABLAPL/10925/2026	DWARI DAS @ DUARI DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GOPALPRASAD /107 /2026 () //	
630	D-ABLAPL/10928/2026	S. VENKETESWAR RAO VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /198 /2025 () //	
631	D-ABLAPL/10929/2026	SIDHARTH SANKAR PALAI VS STATE OF ODISHA	BHARAT JALLI VS	RAMBHA (KHALLIKOTE) /815 /2024 () //	AOD20240000581C202600036
632	D-ABLAPL/10931/2026	MD. IMRAN @ PINTU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	SAMBALPUR SADAR /107 /2024 () //	
633	D-ABLAPL/10934/2026	PRAKASH KHATUA VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /65 /2026 () //	
634	D-ABLAPL/10935/2026	AMIT KUMAR PANDA VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /39 /2015 () //	
635	D-ABLAPL/10938/2026	JAGADISH PATNAIK	JYOTI RANJAN DEO	VIGILANCE PS (BERHAMPUR) /2 /2026	AOR20220001593C202600011

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
636	D-ABLAPL/10939/2026	STATE OF ODISHA(VIG.) MANORANJAN MALIK	ASHOK KUMAR SAHOO	// Tantiapal Marine /52 /2026	AOD20240000557C202600048
		VS	VS	()	
637	D-ABLAPL/10940/2026	STATE OF ODISHA GAYADHAR NAYAK	ASHOK KUMAR SAHOO	// KENDRAPARA SADAR /193 /2015	AOD20240000557C202600049
		VS	VS	()	
638	D-ABLAPL/10941/2026	STATE OF ODISHA GOBINDA DAS @ BAPUN @ GOBINDA CHANDRA DAS	SURUPRASAD BEHERA	// REMUNA /32 /2026	AOR20220000925C202600020
		VS	VS	()	
639	D-ABLAPL/10944/2026	STATE OF ODISHA M. TAMEYA PATRA	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /178 /2026	
		VS	VS	()	
640	D-ABLAPL/10947/2026	STATE OF ODISHA NIRNAYAK MOHANTY	ARIJEET MISHRA	// BALIANTA P.S. /75 /2026	
		VS	VS	()	
641	D-ABLAPL/10949/2026	STATE OF ODISHA DEEPAK PRADHAN	MAHES DAS	// SARANGADA /13 /2023	
		VS	VS	()	
642	D-ABLAPL/10950/2026	STATE OF ODISHA BASUDEBA SHIAL	ARJUNA CHARANA BEHERA	// BHANJANAGAR /6 /2025	
		VS	VS	()	
643	D-ABLAPL/10954/2026	STATE OF ODISHA BHIKARI @ BIKRAM PRADHAN	MANOJ KUMAR MALLICK	// INFOVALLY UPD BHUBANESWAR /114 /2026	
		VS	VS	()	
644	D-ABLAPL/10955/2026	STATE OF ODISHA SUSHANTA GOUDA	AMITAV TRIPATHY	// BANIGOCHA /19 /2020	
		VS	VS	()	
645	D-ABLAPL/10956/2026	STATE OF ODISHA SHIBABRATA MISHRA	AMITAV TRIPATHY	// ODAGAON /99 /2026	
		VS	VS	()	
646	D-ABLAPL/10957/2026	STATE OF ODISHA DEEPAK KU. DALABEHERA	AMITAV TRIPATHY	// NAYAGARH SADAR /79 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/10960/2026	STATE OF ODISHA PITABASH SAHOO VS N.C.B.	NARENDRA KUMAR LENKA VS	// NCB BHUBANESWAR /1 /2026 ()	
648	D-ABLAPL/10963/2026	SK. SADAM HUSSAIN VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BADACHANA /121 /2026 ()	
649	D-ABLAPL/10969/2026	LAXMAN DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	// / /0 ()	
650	D-ABLAPL/10972/2026	BINOD KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// KORAPUT SADAR /66 /2026 ()	
651	D-ABLAPL/10979/2026	PURNA CHANDRA SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// KHANDAGIRI P.S. /283 /2026 ()	
652	D-ABLAPL/10980/2026	BIJU @ ABHIMANYU PRADHAN @ SANJAY PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// RAJNAGAR /131 /2026 ()	
653	D-ABLAPL/10981/2026	BINOD NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATKURA /68 /2026 ()	
654	D-ABLAPL/10982/2026	ASUTOSH MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	// PANIKOILI /121 /2026 ()	
655	D-ABLAPL/10983/2026	ANKUSH JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// RAJNAGAR /131 /2026 ()	
656	D-ABLAPL/10987/2026	RANJAN @ RAJANIKANTA PALATASINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// BALIANTA P.S. /78 /2016 ()	
657	D-ABLAPL/10989/2026	SIPUN @ GAGAN NAIK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// BOUDH /138 /2026 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/10990/2026	LIPUN KUMAR SASMAL VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /350 /2025 () //	
659	D-ABLAPL/10991/2026	INDRAJIT KUMAR GUPTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /29 /2026 () //	
660	D-ABLAPL/10998/2026	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	RAGHUNATHPUR /40 /2026 () //	AOD20260000159C202600003
661	D-ABLAPL/11007/2026	BUDHADEV GIRI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TUMUSINGA /232 /2025 () //	
662	D-ABLAPL/11011/2026	SAROJINI NAYAK VS STATE OF ODISHA	SAMARESH PATTANAIAK VS	KUJANGA /101 /2026 () //	
663	D-ABLAPL/11012/2026	MD. ARSAD ANSARI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /22 /2026 () //	
664	D-ABLAPL/11013/2026	RUPA NAIK VS STATE OF ODISHA	SURAJIT KUMAR BEHERA VS	RAIBANIA /32 /2026 () //	
665	D-ABLAPL/11015/2026	RUPA NAIK VS STATE OF ODISHA	SURAJIT KUMAR BEHERA VS	RAIBANIA /33 /2026 () //	
666	D-ABLAPL/11016/2026	ROHITA DANSANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /197 /2025 () //	AOR20220001487C202600064
667	D-ABLAPL/11017/2026	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	/ /0 () //	
668	D-ABLAPL/11019/2026	BALARAM ADHIKARI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 () //	
669	D-ABLAPL/11021/2026	RAJENDRA PRASAD JENA	SUKANTA KUMAR NAYAK	RAJKANIKA /113 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
670	D-ABLAPL/11024/2026	STATE OF ODISHA BISWANATH PRADHAN	KULDEEP MOHANTY	//	AOD20240000012C202600105
		VS	VS	()	
671	D-ABLAPL/11025/2026	STATE OF ODISHA MOHAMMAD ISHAQ @ ISAK KHAN	SUSHANTA KUMAR JOSHI	//	
		VS	VS	()	
672	D-ABLAPL/11026/2026	STATE OF ODISHA SAMBIT SHUBHADARSHAN SWAIN	PRUTHVIRAJ SETHI	PATNAGARH /342 /2024	
		VS	VS	()	
673	D-ABLAPL/11033/2026	STATE OF ODISHA SATADHANA MAJHI @ AKASH MAJHI	JNYANANANDA PANDA	GUNUPUR /240 /2024	
		VS	VS	()	
674	D-ABLAPL/11034/2026	STATE OF ODISHA P VENKATA RAO ALIAS PEDDINTI VENKATA RAO	Soubhagya Kumar Dash	//	AOR20220001631C202600113
		VS	VS	()	
675	D-ABLAPL/11036/2026	State Of Odisha SAMIR KUMAR BURMAN	NIYATI RANJAN SAMAL	//	
		VS	VS	()	
676	D-ABLAPL/11039/2026	STATE OF ODISHA ARIJIT SAMANTRAY @ AJITI SAMANTRAY	SABYASACHI MISHRA	KEONJHAR SADAR /758 /2025	
		VS	VS	()	
677	D-ABLAPL/11042/2026	STATE OF ODISHA ARADHANA DASH	DEVASHIS PANDA	DELANGA /90 /2026	
		VS	VS	()	
678	D-ABLAPL/11043/2026	STATE OF ODISHA BIRANCHI KISHORE SAHOO	LAXMINARAYAN RAYATSINGH	CDA-II /22 /2026	
		VS	VS	()	AOD20240000645C202600010
679	D-ABLAPL/11047/2026	STATE OF ODISHA MINHAZ QUADRI	PRADEEP KUMAR DAS	//	
		VS	VS	()	
680	D-ABLAPL/11053/2026	STATE OF ODISHA RITESH NARASHIBHAI KAPADIYA @ RITESH KAPADIYA	DIVYAKRISHNA KAPADIYA	PURUNABAZAR /82 /2026	AOR20220001207C202600023
		VS	VS	()	
				UDITNAGAR /151 /2026	
				()	

ORISSA HIGH COURT**FILING REPORT AS ON :15/04/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/11057/2026	STATE OF ODISHA SAMPAD KUMAR JENA VS	VIVEKANANDA JENA VS	// KHAIRA /80 /2026 ()	
682	D-ABLAPL/11060/2026	STATE OF ODISHA HIMANSHU @ HIMANSHU SEKHAR GHADEI VS	VIVEKANANDA JENA VS	// ANANTPUR /40 /2026 ()	
683	D-ABLAPL/11063/2026	STATE OF ODISHA MADHAB CHANDRA GHADEI VS	VIVEKANANDA JENA VS	// ANANTPUR /40 /2026 ()	
684	D-ABLAPL/11067/2026	STATE OF ODISHA SK. HAIDAR ALI VS	DALIRANI BEHURAY VS	// KAPTIPADA /81 /2026 ()	
685	D-ABLAPL/11068/2026	STATE OF ODISHA PARTHA PRITAM PRADHAN @ GURU VS	PRANAB RANJAN CHHATOI VS	// BANKI /81 /2026 ()	
686	D-ABLAPL/11073/2026	STATE OF ODISHA PRASANTA KUMAR MUDULI VS	MANAS KUMAR CHAND VS	// KENDRAPARA SADAR /153 /2026 ()	
687	D-ABLAPL/11074/2026	STATE OF ODISHA BALARAM PANGI VS	AMULYA RATNA PANDA VS	// SEMILLIGUDA /50 /2026 ()	
688	D-ABLAPL/11078/2026	STATE OF ODISHA CHANDAN BEHERA VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /76 /2026 ()	
689	D-ABLAPL/11079/2026	STATE OF ODISHA MANAS KUMAR TANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
690	D-ABLAPL/11081/2026	STATE OF ODISHA AZAJ MOHAMMAD VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /76 /2026 ()	
691	D-ABLAPL/11084/2026	STATE OF ODISHA SATYA SUNDAR SATPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
692	D-ABLAPL/11086/2026	BIJAY KUMAR DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /122 /2026 () //	
693	D-ABLAPL/11088/2026	BIRENDRA SAHANI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
694	D-ABLAPL/11089/2026	BASANTI NAYAK @ BASANTI LATA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /127 /2026 () //	AOR20220001615C202600053
695	D-ABLAPL/11091/2026	AMIT @ AMIT KUMAR SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /122 /2026 () //	
696	D-ABLAPL/11094/2026	SK. KARIMULLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /171 /2026 () //	
697	D-ABLAPL/11095/2026	BIJAY KUMAR DALEI @ BIJU DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //	
698	D-ABLAPL/11096/2026	NIDHIRAM SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
699	D-ABLAPL/11098/2026	SUBASH CHANDRA PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
700	D-ABLAPL/11099/2026	ABHIRAM DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //	
701	D-ABLAPL/11100/2026	SUBASH BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
702	D-ABLAPL/11101/2026	BHABANI SHANKAR BISOYI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NAYAPALLI P.S. /205 /2026 () //	
703	D-ABLAPL/11107/2026	TAPU NAYAK @ TAPAN KUMAR NAYAK	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /90 /2026	AOR20220001615C202600056

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
704	D-ABLAPL/11109/2026	SHARDA MOHANTY @ SARADA MOHANTY	RADHARAMAN DAS NAYAK	KISSANNAGAR PS /316 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
705	D-ABLAPL/11113/2026	KHURI BEGUM	SURYAKANTA DWIBEDI	NAYAGARH /92 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
706	D-ABLAPL/11114/2026	RAHIMA BIBI	MANOJ BIHARI DAS	TIRTOL /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
707	D-ABLAPL/11119/2026	MAHESWAR SUNA	RAMANI KANTA PATTANAİK	SECTOR-7 /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
708	D-ABLAPL/11120/2026	ROCKY DAS	SUJIT KUMAR PATTNAİK	DIGAPAHANDI /99 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
709	D-ABLAPL/11121/2026	BANAMALI BALIYARSINGH	SHAMBHU CHARAN NATH SHARMA	CAPITAL P.S. /847 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
710	D-ABLAPL/11122/2026	NARAYAN DIGAL	SURYAKANTA DWIBEDI	PHIRINGIA /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
711	D-ABLAPL/11124/2026	SONU PANDEY @ PANDAY	SOUMYA RANJAN DAS	PLANTSITE /343 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
712	D-ABLAPL/11130/2026	SAROJ KUMAR OJHA	PURNA CHANDRA MOHARANA	TOMKA /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
713	D-ABLAPL/11131/2026	PATI BEHERA @ SRIPATI BEHERA	JUGALA KISHORE PANDA	ANGUL SADAR PS /249 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
714	D-ABLAPL/11146/2026	NABIN NAG	AMIT KUMAR SAA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
715	D-ABLAPL/11147/2026	STATE OF ODISHA RANJIT BISWAL @ BABUL VS	DEEPAK RANJAN PARIDA VS	// KENDRAPARA SADAR /61 /2021 ()	
716	D-ABLAPL/11148/2026	STATE OF ODISHA RITA NAIK VS	MANOJ KUMAR PANDA VS	// DHENKANAL SADAR /235 /2026 ()	
717	D-ARBP(ICA)/16537/2026	STATE OF ODISHA M/S. DORDINAIRE INTERNATIONAL PVT. LTD., BBS VS STARLIGHT EXIM PTE LTD.	SOUMYA JYOTI BISWAL VS	// // () //	

ORISSA HIGH COURT

MISC CASES FILED on :15/04/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/16537/2026 ARBP(ICA)/ /	M/S. DORDINAIRE INTERNATIONAL PVT. MP	SODHIBISRYOTI BISWAL	3/2026
2	D-ARBP(ICA)/16537/2026 ARBP(ICA)/ /	M/S. DORDINAIRE INTERNATIONAL PVT. MP	SODHIBISRYOTI BISWAL	4/2026
3	D-ARBP(ICA)/16537/2026 ARBP(ICA)/ /	M/S. DORDINAIRE INTERNATIONAL PVT. MP	SODHIBISRYOTI BISWAL	5/2026
4	D-WPCRL/10718/2026 WPCRL/ /	PINAKI DUTTA MP	RANJAN KUMAR ROUT	10/2026
5	D-RFA/251/2009 RFA/251/2009	KULAMANI BEHERA MP	M/S.S.P.MISRA	18/2026
6	D-TRPCRL/10999/2026 TRPCRL/ /	K.CHANDRA SHEKHAR RAO MP	SARAT KUMAR BEHERA	29/2026
7	D-TRPCRL/11132/2026 TRPCRL/ /	CHANDRASEKHAR MISHRA@PINKU MP	KASHINATH PATTANAIAK	30/2026
8	D-CRP/5104/2026 CRP/ /	PURNA CH. JENA MP	GANESH PRASAD SAMAL	32/2026
9	D-CRP/16676/2026 CRP/ /	SAMARENDRA JENA MP	PRASANTA KUMAR SATAPATHY	33/2026
10	D-CRLMP/10922/2026 CRLMP/ /	BIKASH KUMAR BHOI MP	RAJKISHORE SAHOO	100/2026
11	D-CMAPL/16612/2026 CMAPL/ /	DROUPADI SAHOO MP	ADV.	103/2026
12	D-JCRLA/150/2023 JCRLA/150/2023	DEBENDRA SINGH MP	M/S. DEVASHIS PANDA, D.K.MOHAPTRA, A.MEHTA, S.PANDA, PRAD	108/2026
13	D-TRP(C)/16389/2026 TRP(C)/ /	KISHORE CHANDRA SAMANTRAY MP	DEBAKANT MOHANTY	124/2026
14	D-TRP(C)/16407/2026 TRP(C)/ /	MANASWINI MOHANTY MP	ARIJEET MISHRA	125/2026
15	D-LAA/43083/2025 LAA/27/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	133/2026
16	D-LAA/43061/2025 LAA/26/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	134/2026
17	D-LAA/43060/2025 LAA/25/2026	BIJAYA BHARTA MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	135/2026
18	D-LAA/43057/2025 LAA/24/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	136/2026
19	D-LAA/43052/2025 LAA/23/2026	BIJAYA BHARAT MOHAPATRA MP	M/S. BIRANCHI NARAYAN MOHANTY, SOUMYA JYOTI BISWAL	137/2026
20	D-LAA/8/2016 LAA/8/2016	DASAMI MAHANANDIA MP	M/S.AMIT PR.BOSE	138/2026
21	D-LAA/9/2016 LAA/9/2016	DASAMI MAHANANDIA MP	M/S.AMIT PR.BOSE	139/2026
22	D-LAA/16296/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, BISHUPATNA, NIJAMABAD, G.A MP	BISHUPATNA, NIJAMABAD, G.A	140/2026
23	D-LAA/16296/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, BISHUPATNA, NIJAMABAD, G.A MP	BISHUPATNA, NIJAMABAD, G.A	141/2026
24	D-LAA/16296/2026 LAA/ /	SPECIAL LAND ACQUISITION OFFICER, BISHUPATNA, NIJAMABAD, G.A MP	BISHUPATNA, NIJAMABAD, G.A	142/2026
25	D-RPFAM/16298/2026 RPFAM/ /	JAGANNATH BARIK MP	PRAVAT KUMAR MOHANTY	165/2026
26	D-RPFAM/10703/2026	OMM PRAKASHA SATAPATHY	BRAHMANANDA TRIPATHY	

27	RPFAM/ / D-RVWPET/16528/2026 RVWPET/ /	MP SECRETARY, BERHAMPUR COOPERATIVE MP	REKISH CH ANNANIBOR BERHAMPUR	166/2026
28	D-RPFAM/46555/2025 RPFAM/364/2025	PRATIMA DAS MP	SURYAKANTA DASH	166/2026
29	D-RPFAM/49703/2025 RPFAM/105/2026	GYANA RANJAN MOHANTY MP	BIJAYANANDA DASH	167/2026
30	D-RPFAM/49703/2025 RPFAM/105/2026	GYANA RANJAN MOHANTY MP	BIJAYANANDA DASH	168/2026
31	D-RPFAM/16626/2026 RPFAM/ /	SUBHASISH KUMAR BEHERA MP	NIRANJAN LENKA	169/2026
32	D-RPFAM/16626/2026 RPFAM/ /	SUBHASISH KUMAR BEHERA MP	NIRANJAN LENKA	170/2026
33	D-MATA/3260/2026 MATA/33/2026	DIBYAKANTA GIRI@PUKULU MP	RAMANATH ACHARYA	171/2026
34	D-MATA/31347/2025 MATA/295/2025	SABITA MALLA MP	ANUPAM DASH	230/2026
35	D-MATA/16652/2026 MATA/ /	SUBHAM KUMAR SAHU MP	RAJIB LOCHAN PATTNAIK	231/2026
36	D-BLAPL/37978/2025 BLAPL/12987/2025	SAROJ KUMAR MOHANTY MP	DEBIDUTTA MOHAPATRA	232/2026
37	D-BLAPL/4000/2026 BLAPL/1366/2026	TULA @ TULESWAR BAG MP	BRAJA KISHOR PANDA	252/2026
38	D-BLAPL/37960/2025 BLAPL/12989/2025	SAKIL @ SAYED SAKIL AHMAD MP	ARIJEET MISHRA	253/2026
39	D-BLAPL/35877/2025 BLAPL/12749/2025	RASIKA DEHERIA MP	SIDHARTHA SANKAR RAY (2)	254/2026
40	D-BLAPL/3000/2026 BLAPL/1043/2026	BASAB RANJAN SETHI MP	M/S BASUDEV PUJARI,MANORANJAN MUDULI	255/2026
41	D-CONTC/23489/2025 CONTC/2906/2025	M/S.SHREE GANESH INDUSTRIES, CUTTACK MP	AKBINARAYAN NAYAK, N.K.SEN, S.SAHANI, S.NAYAK, C.SETHY	256/2026
42	D-CONTC/50021/2025 CONTC/6000/2025	SATNAM SINGH MP	ADV.	256/2026
43	D-BLAPL/8907/2026 BLAPL/2941/2026	CHAITANYA DIGAL MP	SAROJ KUMAR PADHI	257/2026
44	D-CONTC/16695/2026 CONTC/ /	JITU @ JITENDRA KUMAR PATRA MP	ADV.	257/2026
45	D-FAO/16256/2026 FAO/ /	D.M., NEW INDIA ASSURANCE CO. LTD., MP	CHASANTA KUMAR MAHALI	258/2026
46	D-FAO/1788/2026 FAO/25/2026	PARUL NUNIA MP		418/2026
47	D-FAO/11412/2026 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD., MP	ABALMORI DAS	419/2026
48	D-FAO/14610/2026 FAO/215/2026	THE SENIOR DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE CO. LTD., MP	ORIENTAL INSURANCE CO. LTD., SAMBALPUR	420/2026
49	D-FAO/13954/2026 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBSOMNATH ROY	421/2026
50	D-FAO/13957/2026 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBSOMNATH ROY	422/2026
51	D-FAO/13957/2026 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBSOMNATH ROY	423/2026
52	D-FAO/13957/2026 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	BBSOMNATH ROY	424/2026
53	D-FAO/16425/2026 FAO/ /	PUSHPA PATEL MP	SATYABAN SAHOO	425/2026
54	D-FAO/664/2019 FAO/664/2019	PRADEEPTA KUMAR HATI MP		426/2026
55	D-FAO/246/2019 FAO/246/2019	TRILOCHAN MISHRA MP		427/2026
56	D-FAO/245/2019 FAO/245/2019	GOPAL KRUSHNA MOHANTA MP		428/2026
57	D-FAO/243/2019 FAO/243/2019	AJAY KUMAR MOHANTA MP		429/2026
				430/2026

58	D-FAO/8/2021 FAO/8/2021	BILASINI MISHRA MP	SANGRAM JENA	431/2026
59	D-FAO/16556/2026 FAO/ /	PRAHALLAD DEHURY MP	SANGRAM JENA	432/2026
60	D-FAO/16571/2026 FAO/ /	HARA PRASAD RANSINGH MP	SANGRAM JENA	433/2026
61	D-FAO/219/2026 FAO/17/2026	MANAGING COMMITTEE OF KAILASH CHANDRA GIRLS HIGH SCHOOL, MP	BAIGANBARIA,BALASORE	434/2026
62	D-FAO/586/2018 FAO/586/2018	DR.LAXMIKANTA DASH MP	AMIT KUMAR SAA	435/2026
63	D-FAO/586/2018 FAO/586/2018	DR.LAXMIKANTA DASH MP		436/2026
64	D-FAO/390/2019 FAO/390/2019	STATE OF ODISHA MP		437/2026
65	D-FAO/16591/2026 FAO/ /	CHITTARANJAN SINGH DEV SACHAN MP	SANGRAM JENA	438/2026
66	D-FAO/390/2019 FAO/390/2019	STATE OF ODISHA MP		439/2026
67	D-FAO/16636/2026 FAO/ /	MANAGING COMMITTEE OF SUBALAYA BASUDEW PRINCEPS SCHOOL, MP	CUTTACK	440/2026
68	D-FAO/16683/2026 FAO/ /	JAYANTI KUMARI MUDULI MP	NIRANJAN LENKA	441/2026
69	D-FAO/16699/2026 FAO/ /	SUBASH CHANDRA SANDHA MP	SUKANTA KUMAR MISHRA	442/2026
70	D-CRLREV/25578/2024 CRLREV/557/2024	PRIYADARSHINI AMRITA PANDA MP	BASUDEV PUJARI	462/2026
71	D-CRLREV/11006/2026 CRLREV/ /	ARUNDHATI SAHANI MP	LINGARAJ SARANGI	463/2026
72	D-CRLREV/25292/2025 CRLREV/569/2025	KEDARNATH BEHERA MP	DEBI PRASAD DAS	464/2026
73	D-CRLREV/669/2023 CRLREV/669/2023	KALIA PANIGRAHI MP		465/2026
74	D-CRLREV/10316/2026 CRLREV/ /	SASMITA SAHOO MP	PABITRA KUMAR DUTTA	466/2026
75	D-CRLREV/10321/2026 CRLREV/ /	MILI BAGARTI MP	PABITRA KUMAR DUTTA	467/2026
76	D-CRLREV/11082/2026 CRLREV/ /	TULU@PRADEEP SAHOO MP	MANAS KUMAR CHAND	468/2026
77	D-CRLREV/11082/2026 CRLREV/ /	TULU@PRADEEP SAHOO MP	MANAS KUMAR CHAND	469/2026
78	D-CRLREV/27546/2025 CRLREV/651/2025	DEBENDRA KUMAR MISHRA MP	SOUMIK SPANDAN TRIPATHY	470/2026
79	D-CRLREV/27546/2025 CRLREV/651/2025	DEBENDRA KUMAR MISHRA MP	SOUMIK SPANDAN TRIPATHY	471/2026
80	D-CRLREV/11129/2026 CRLREV/ /	NIRANJAN SRICHARAN TRIPATHY MP	PRATIK DASH	472/2026
81	D-ABLAPL/9548/2026 ABLAPL/3955/2026	JADUMANI CHHATRIA MP	DEBABRATA DASH	575/2026
82	D-ABLAPL/7313/2026 ABLAPL/3077/2026	BIJOY KUMAR ROUT MP	CHITTA RANJAN KANUNGO	576/2026
83	D-ABLAPL/7595/2021 ABLAPL/7595/2021	PRABHAKAR BEHERA MP		577/2026
84	D-ABLAPL/6703/2026 ABLAPL/2882/2026	SWARAJ PADHI MP	PRATYUSHA NAIDU	578/2026
85	D-ABLAPL/2786/2026 ABLAPL/1294/2026	ANANTA KUMAR SAHU @ ANANTA SAHU MP		579/2026
86	D-ABLAPL/4077/2026 ABLAPL/1846/2026	BISWAJIT CHAND @ DEBA MP		580/2026
87	D-ABLAPL/2743/2016 ABLAPL/2743/2016	GEETANJALI MISHRA MP	BIBHUTI RANJAN MOHANTY	581/2026
88	D-ABLAPL/3699/2026 ABLAPL/1638/2026	RAMAKANTA KHATUA MP		582/2026
89	D-ABLAPL/6527/2026	BISWAJIT SWAIN	SANJIB KHANDAYATRAY	

	ABLAPL/2796/2026	MP		583/2026
90	D-ABLAPL/778/2026	RAJIB LOCHAN BARIK @ RAJA BARIK		
	ABLAPL/430/2026	MP		584/2026
91	D-ABLAPL/6792/2026	BAPI SETHI	SUJAY SHANKAR SINGH DEO	
	ABLAPL/2914/2026	MP		585/2026
92	D-ABLAPL/3812/2026	SUBASH CHANDRA DAS	JITENDRA KUMAR MISHRA (2)	
	ABLAPL/1721/2026	MP		586/2026
93	D-ABLAPL/2512/2024	GYANARANJAN BARIK	Dipankar Acharya	
	ABLAPL/1230/2024	MP		587/2026
94	D-ABLAPL/2514/2024	PRAMILA BARIK	Dipankar Acharya	
	ABLAPL/1237/2024	MP		588/2026
95	D-ABLAPL/10908/2026	MIR MOBARAK @ MUBARAK @ GUDU	BHARAT JALLI	
	ABLAPL/ /	MP		589/2026
96	D-ABLAPL/2393/2026	DEEPAK KUMAR DAS @ DEEPAK DAS		
	ABLAPL/1029/2026	MP		590/2026
97	D-ABLAPL/2986/2026	PRIYANSHU RAY @ SP PRIYANSHU RAY		
	ABLAPL/1544/2026	MP		591/2026
98	D-ABLAPL/18261/2025	PRANITA PRIYADARSHINI		
	ABLAPL/7462/2025	MP		592/2026
99	D-ABLAPL/779/2026	SHANKAR NAYAK @ UMA NAYAK		
	ABLAPL/403/2026	MP		593/2026
100	D-ABLAPL/3344/2026	SK SAHIL ALI @ SAHIL ALI @ RAJA	SUBRAT KUMAR DAS	
	ABLAPL/1469/2026	MP		594/2026
101	D-ABLAPL/10230/2026	NEELAMADHAB MAJHI	AMARJIT SINGH	
	ABLAPL/4184/2026	MP		595/2026
102	D-ABLAPL/3437/2026	GUMUTI DIGAL		
	ABLAPL/1507/2026	MP		596/2026
103	D-ABLAPL/3359/2026	PARTHAM BEHERA		
	ABLAPL/1557/2026	MP		597/2026
104	D-ABLAPL/4083/2026	SK. JULLU		
	ABLAPL/1848/2026	MP		598/2026
105	D-ABLAPL/2944/2026	KAMINI DAS		
	ABLAPL/1335/2026	MP		599/2026
106	D-ABLAPL/3557/2026	KANAK @ KANAKLATA BEHERA		
	ABLAPL/1684/2026	MP		600/2026
107	D-RSA/30067/2025	SUBASH CHANDRA JENA	MANORANJAN MISHRA	
	RSA/395/2025	MP		629/2026
108	D-RSA/4060/2026	SAMBHUNATH MOHANTA	PRASANTA KUMAR SATAPATHY	
	RSA/82/2026	MP		630/2026
109	D-RSA/294/2019	SYED FURKAN ALLI	SANATAN PANI	
	RSA/294/2019	MP		631/2026
110	D-RSA/294/2019	SYED FURKAN ALLI	SANATAN PANI	
	RSA/294/2019	MP		632/2026
111	D-RSA/294/2019	SYED FURKAN ALLI	SANATAN PANI	
	RSA/294/2019	MP		633/2026
112	D-RSA/16386/2026	THE UNION CHURCH, BARIPADA	PRAFULLA KUMAR LENKA	
	RSA/ /	MP		634/2026
113	D-RSA/16387/2026	HRUSIKESH MAHANTA	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		635/2026
114	D-RSA/16387/2026	HRUSIKESH MAHANTA	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		636/2026
115	D-RSA/16387/2026	HRUSIKESH MAHANTA	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		637/2026
116	D-RSA/16387/2026	HRUSIKESH MAHANTA	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		638/2026
117	D-RSA/16387/2026	HRUSIKESH MAHANTA	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		639/2026
118	D-RSA/16387/2026	HRUSIKESH MAHANTA	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		640/2026
119	D-RSA/16387/2026	HRUSIKESH MAHANTA	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		641/2026
120	D-RSA/16387/2026	HRUSIKESH MAHANTA	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		642/2026

121	D-RSA/173/2022 RSA/173/2022	SUSANTA KUMAR PANDA MP	M/S SAILABALA JENA, J. JENA. A. SAHU, K. BADHEI	643/2026
122	D-RSA/38068/2025 RSA/507/2025	SUBODH CHARAN ROUT MP	SUKANTA KUMAR NAYAK	644/2026
123	D-RSA/44583/2025 RSA/81/2026	PARBATI NAYAK MP	SUKANTA KUMAR NAYAK	645/2026
124	D-RSA/106/2002 RSA/106/2002	DR.SUDHANSU M.MISHRA MP	M/S.A.K.BOSE	646/2026
125	D-RSA/16570/2026 RSA/ /	YUDHISTHIR MIHRA MP	UMA CHARAN MISHRA	647/2026
126	D-RSA/16570/2026 RSA/ /	YUDHISTHIR MIHRA MP	UMA CHARAN MISHRA	648/2026
127	D-RSA/41560/2025 RSA/ /	SOBHAGINI PATRA MP	SUKANTA KUMAR NAYAK	649/2026
128	D-RSA/7670/2025 RSA/117/2025	GEETA PATI MP	DEEPALI MAHAPATRA	650/2026
129	D-RSA/16682/2026 RSA/ /	SUNIL TIRKEY MP	PRASANTA KUMAR SATAPATHY	651/2026
130	D-CMP/14161/2026 CMP/579/2026	ABHIMANYU SAHOO MP	ALOK KUMAR PANDA	713/2026
131	D-CMP/16329/2026 CMP/ /	BANK OF INDIA, BALESWAR MP	SIBADUTTA RAMAPRASAD MISHRA	714/2026
132	D-CMP/16290/2026 CMP/ /	SUJAY SHANKAR SINGH DEO MP	IN PERSON	715/2026
133	D-CMP/47042/2024 CMP/1313/2024	GAJENDRA NATH SAHU MP	SUSANTA KUMAR DASH	716/2026
134	D-CMP/47042/2024 CMP/1313/2024	GAJENDRA NATH SAHU MP	SUSANTA KUMAR DASH	717/2026
135	D-CMP/47042/2024 CMP/1313/2024	GAJENDRA NATH SAHU MP	SUSANTA KUMAR DASH	718/2026
136	D-CMP/47042/2024 CMP/1313/2024	GAJENDRA NATH SAHU MP	SUSANTA KUMAR DASH	719/2026
137	D-CMP/16395/2026 CMP/ /	JOGENDRA MOHAPATRA MP	LALIT KUMAR MAHARANA	720/2026
138	D-CMP/11043/2026 CMP/475/2026	SOPHIA JUNIOR COLLEGE, LINK ROAD, CUTTACK MP	CHHAIKUMAR SARANGI	721/2026
139	D-CMP/12337/2026 CMP/607/2026	JAMUNA NAYAK MP	RITA SINGH	722/2026
140	D-CMP/6785/2026 CMP/392/2026	TRILOCHAN SWAIN MP	BUDHIRAM DAS	723/2026
141	D-CMP/16553/2026 CMP/ /	SANDA MINATI @ S.MINATI MP	UMA CHARAN MISHRA	724/2026
142	D-CMP/16590/2026 CMP/ /	PARBATI SENAPATI MP	AMIT PRASAD BOSE	725/2026
143	D-CMP/16602/2026 CMP/ /	AJAY KUMAR SAMAL MP	AMIT PRASAD BOSE	726/2026
144	D-CMP/16609/2026 CMP/ /	RAGHUNATH GOCHHIKAR MP	ASOK MOHANTY, (SR. ADV.)	727/2026
145	D-CMP/16619/2026 CMP/ /	GHUMA BHOI MP	SANGITA MOHANTY	728/2026
146	D-CMP/16619/2026 CMP/ /	GHUMA BHOI MP	SANGITA MOHANTY	729/2026
147	D-CMP/16664/2026 CMP/ /	LAXMIPRIYA PATRA MP	KABIR KUMAR JENA	730/2026
148	D-CMP/16675/2026 CMP/ /	MADAN PALATA MP	AMIT PRASAD BOSE	731/2026
149	D-CMP/16687/2026 CMP/ /	PRASANNA UPADHYAYA @ PRASANNA KHAMARSHYANMUVULI MP	CHHAIKUMAR SARANGI	732/2026
150	D-MACA/16261/2026 MACA/ /	SHRIRAM GENERAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	905/2026
151	D-MACA/16261/2026 MACA/ /	SHRIRAM GENERAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	906/2026
152	D-MACA/16265/2026	JULIYANA@JULIDHANI TIRKEY	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		907/2026
153	D-MACA/16265/2026	JULIYANA@JULIDHANI TIRKEY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		908/2026
154	D-MACA/16271/2026	SURENDRA MAHANTA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		909/2026
155	D-MACA/16271/2026	SURENDRA MAHANTA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		910/2026
156	D-MACA/16274/2026	BASANTA KUMAR PRADHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		911/2026
157	D-MACA/16279/2026	BICHHANDA CHARAN SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		912/2026
158	D-MACA/16285/2026	LIPIMA PRADHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		913/2026
159	D-MACA/2796/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD., KHURDA	SEKHAR SANKARANARAYANAN	
	MACA/193/2026	MP		914/2026
160	D-MACA/16306/2026	PURABI HAZARY	BIJAYANANDA SAMANTARAY	
	MACA/ /	MP		915/2026
161	D-MACA/280/2017	PADMABATI BEHERA		
	MACA/280/2017	MP		916/2026
162	D-MACA/16468/2026	ORIENTAL INSURANCE CO.LTD., CUTTACK	DAM ALI KHAN	
	MACA/ /	MP		917/2026
163	D-MACA/16501/2026	THE SR. D.M, ORIENTAL INSURANCE COMPANY LTD, KHURDAMPUR		
	MACA/ /	MP		918/2026
164	D-MACA/16509/2026	THE D.M., M/S. ORIENTAL INSURANCE COMPANY LTD, KHURDAMPUR		
	MACA/ /	MP		919/2026
165	D-MACA/16515/2026	B.M., THE NEW INDIA ASSURANCE COMPANY LTD, KHURDAMPUR		
	MACA/ /	MP		920/2026
166	D-MACA/16521/2026	THE ORIENTAL INSURANCE COMPANY LTD, KHURDAMPUR		
	MACA/ /	MP		921/2026
167	D-MACA/16525/2026	THE D.M., THE ORIENTAL INSURANCE COMPANY LTD, KHURDAMPUR		
	MACA/ /	MP		922/2026
168	D-MACA/16525/2026	THE D.M., THE ORIENTAL INSURANCE COMPANY LTD, KHURDAMPUR		
	MACA/ /	MP		923/2026
169	D-MACA/16533/2026	D.M., M/S. NEW INDIA ASSURANCE COMPANY LTD, KHURDAMPUR		
	MACA/ /	MP		924/2026
170	D-MACA/16533/2026	D.M., M/S. NEW INDIA ASSURANCE COMPANY LTD, KHURDAMPUR		
	MACA/ /	MP		925/2026
171	D-MACA/16541/2026	THE MANAGER IN-CHARGE ORIENTAL INSURANCE COMPANY LTD, KHURDAMPUR		
	MACA/ /	MP		926/2026
172	D-MACA/16544/2026	THE D.M., ORIENTAL INSURANCE CO. LTD, KHURDAMPUR		
	MACA/ /	MP		927/2026
173	D-CRLMC/17621/2025	BAREN KUMAR MOHAPATRA		
	CRLMC/2147/2025	MP		984/2026
174	D-CRLMC/10930/2026	MANGULI SETHI	MAHES DAS	
	CRLMC/ /	MP		985/2026
175	D-CRLMC/10937/2026	MADAN MOHAN NAYAK	RAMAKANTA NAYAK	
	CRLMC/ /	MP		986/2026
176	D-CRLMC/8793/2026	RAMAKANTA NAYAK	RAMAKANTA NAYAK (IN PERSON)	
	CRLMC/1066/2026	MP		987/2026
177	D-CRLMC/1388/2026	AMRUTESH MOHANTY	SIBADUTTA RAMAPRASAD MISHRA	
	CRLMC/1123/2026	MP		988/2026
178	D-CRLMC/7270/2024	NEELAM KUMAR SWAIN	SUDEEP KUMAR SARANGI	
	CRLMC/864/2024	MP		989/2026
179	D-CRLMC/10962/2026	HEMANTA RAJESH KARADA @ HEMANT KUMAR SAACHARY		
	CRLMC/ /	MP		990/2026
180	D-CRLMC/7452/2026	ADITI NANDA	CHANDAN KUMAR MOHANTY	
	CRLMC/903/2026	MP		991/2026
181	D-CRLMC/7462/2026	ADITI NANDA	CHANDAN KUMAR MOHANTY	
	CRLMC/904/2026	MP		992/2026
182	D-CRLMC/37302/2025	INDRAJIT DE	K.RAGHAVACHARYULU, RAJESWAR HOTA	
	CRLMC/5192/2025	MP		993/2026
183	D-CRLMC/23044/2025	PRAFULLA KUMAR ROUT		
	CRLMC/2937/2025	MP		994/2026

184	D-CRLMC/23042/2025 CRLMC/2917/2025	PRAFULLA KUMAR ROUT MP		995/2026
185	D-CRLMC/11052/2026 CRLMC/ /	HEMANTA KUMAR PANIGRAHI MP	ASHOK KUMAR GHADAI	996/2026
186	D-CRLMC/11097/2026 CRLMC/ /	RANJIT MAHAKUL @ MAHAKUD MP	JUGALA KISHORE PANDA	997/2026
187	D-CRLMC/11115/2026 CRLMC/ /	SANTOSH KUMAR NANDA MP	ANANTA NARAYAN PATTANAYAK	998/2026
188	D-CRLMC/10913/2026 CRLMC/ /	ABHIJIT PATRA MP	ARUN KUMAR BEHERA	999/2026
189	D-CRLMC/11138/2026 CRLMC/ /	RAKESH MISHRA@RAKESH KUMAR MISHRA MP	HARAT BHUSAN ROUSTRAY	1000/2026
190	D-CRLA/17523/2025 CRLA/664/2025	KANHU KISHUR PANDA@KANHU KISHOR MP	PRADIP KUMAR DAS	1006/2026
191	D-CRLA/678/2026 CRLA/43/2026	SUSANTA PRADHAN@KRUSHNA PRADHAN MP	JUGALA KISHORE PANDA	1007/2026
192	D-CRLA/10924/2026 CRLA/ /	RAJA @ AJAYA PARIDA MP	SAPAN KUMAR LENKA	1008/2026
193	D-CRLA/10924/2026 CRLA/ /	RAJA @ AJAYA PARIDA MP	SAPAN KUMAR LENKA	1009/2026
194	D-CRLA/228/2026 CRLA/39/2026	TUKUNA @ PINKU @ BISHNU CHARAN BISHNU MP	BIJAYA RATNA PANDA	1010/2026
195	D-CRLA/10/2016 CRLA/10/2016	RAJ KUMAR PUROHIT MP	M/S.DHANANJAYA MUND	1011/2026
196	D-CRLA/10/2016 CRLA/10/2016	RAJ KUMAR PUROHIT MP	M/S.DHANANJAYA MUND	1012/2026
197	D-CRLA/58/2002 CRLA/58/2002	NARAYAN CHANDRA NAYAK MP	M/S.BRAHMANANDA PANDA, M/S PRASANNA KU. BHUYAN,J.K. PRA	1013/2026
198	D-CRLA/58/2002 CRLA/58/2002	NARAYAN CHANDRA NAYAK MP	M/S.BRAHMANANDA PANDA, M/S PRASANNA KU. BHUYAN,J.K. PRA	1014/2026
199	D-CRLA/410/2007 CRLA/410/2007	PADMA CH.PATRA MP	HIMANSHU SEKHAR MISHRA, R.DASH	1015/2026
200	D-CRLA/10973/2026 CRLA/ /	AKHAY KUMAR SARAN @ BANTU @ AKSHAY MP	ANIRUDHA DAS	1016/2026
201	D-CRLA/10973/2026 CRLA/ /	AKHAY KUMAR SARAN @ BANTU @ AKSHAY MP	ANIRUDHA DAS	1017/2026
202	D-CRLA/943/2023 CRLA/943/2023	DHANPATI NAG MP	BIJAYA KUMAR RAGADA	1018/2026
203	D-CRLA/11125/2026 CRLA/ /	BULET MUKHI @ KRISHNA MUKHI MP	BHABANI SHANKAR DASPARIDA	1019/2026
204	D-CRLA/11125/2026 CRLA/ /	BULET MUKHI @ KRISHNA MUKHI MP	BHABANI SHANKAR DASPARIDA	1020/2026
205	D-CRLA/11141/2026 CRLA/ /	JITU@AJAYA SAHU MP	SATYA RANJAN MULIA	1021/2026
206	D-CRLA/11141/2026 CRLA/ /	JITU@AJAYA SAHU MP	SATYA RANJAN MULIA	1022/2026
207	D-WA/16313/2026 WA/ /	SWADHINA BADATYA MP	AKSHAYA KUMAR JENA	1443/2026
208	D-WA/16313/2026 WA/ /	SWADHINA BADATYA MP	AKSHAYA KUMAR JENA	1444/2026
209	D-WA/16341/2026 WA/ /	PARADIP PORT TRUST, JAGATSINGHPUR MP	SOUMYA MISHRA	1445/2026
210	D-WA/16341/2026 WA/ /	PARADIP PORT TRUST, JAGATSINGHPUR MP	SOUMYA MISHRA	1446/2026
211	D-WA/16292/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1447/2026
212	D-WA/16292/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	1448/2026
213	D-WA/16293/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1449/2026
214	D-WA/16293/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1450/2026
215	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	

	WA/197/2024	MP		1451/2026
216	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1452/2026
217	D-WA/16578/2026	ODISHA INFORMATION COMMISSION, BBSRIRUTI RANJAN DASH		
	WA/ /	MP		1453/2026
218	D-WA/17792/2024	PRASANTA KUMAR PADHI	BIBHUTI BHUSAN SWAIN	
	WA/1130/2024	MP		1454/2026
219	D-WP(C)/16235/2026	SUSHREE PRADHAN	MUKESH PANDA	
	WP(C)/11158/2026	MP		6972/2026
220	D-WP(C)/16238/2026	JAGADISH SAHOO	AMIT PATTNAIK	
	WP(C)/ /	MP		6973/2026
221	D-WP(C)/16239/2026	PRAVAT KUMAR BHUYAN	AMIT PATTNAIK	
	WP(C)/ /	MP		6974/2026
222	D-WP(C)/16240/2026	KANAK KUMAR JENA	AMIT PATTNAIK	
	WP(C)/ /	MP		6975/2026
223	D-WP(C)/9975/2025	BHAGABAT KHATOI	PRABIN DAS	
	WP(C)/7360/2025	MP		6976/2026
224	D-WP(C)/26112/2025	DR. KALYAN KUMAR GUPTA	PRABIN DAS	
	WP(C)/18303/2025	MP		6977/2026
225	D-WP(C)/33233/2025	MANAS JENA	ANUPAM RATH	
	WP(C)/23161/2025	MP		6978/2026
226	D-WP(C)/16241/2026	NALU BEHERA	AMIT PATTNAIK	
	WP(C)/ /	MP		6979/2026
227	D-WP(C)/16243/2026	HOTEL ARYAPRAVA PRIVATE LTD.,BHUBANESHWAR		
	WP(C)/ /	MP		6980/2026
228	D-WP(C)/16244/2026	SANGRAM KESHARI ROUSTRAY	LAXMI PRASAD DWIVEDY	
	WP(C)/11179/2026	MP		6981/2026
229	D-WP(C)/16248/2026	KARUNAKAR MOHANTY	DEBESH PANDA	
	WP(C)/ /	MP		6982/2026
230	D-WP(C)/7018/2026	NIRMAL SINGH	SAMIR KUMAR MISHRA	
	WP(C)/5782/2026	MP		6983/2026
231	D-WP(C)/11079/2026	PRADYUMNA KUMAR DAS	PRAVAT KUMAR MUDULI	
	WP(C)/8131/2026	MP		6984/2026
232	D-WP(C)/16729/2025	SWAYAM SHREE PADMAPUR MISSION SHRIKANTA FEDERAL TRIBHUKA LEVEL FEDERATION, RAYAGADA		
	WP(C)/11140/2025	MP		6985/2026
233	D-WP(C)/50236/2025	SHREE BALAJI ENGICONS LTD. (SBEL), JHARSUGUDA		
	WP(C)/35171/2025	MP		6986/2026
234	D-WP(C)/16263/2026	BISWAJIT RAUTRAY	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		6987/2026
235	D-WP(C)/16262/2026	SUJIT KUMAR MISHRA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		6988/2026
236	D-WP(C)/29284/2024	BAJRANGLAL AGRAWAL	AKASH KUMAR PATAJOSHI	
	WP(C)/18756/2024	MP		6989/2026
237	D-WP(C)/8736/2025	SUDAM CHANDRA KISKU	AMIYA KUMAR CHHATOI	
	WP(C)/7705/2025	MP		6990/2026
238	D-WP(C)/12901/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., KHURDA		
	WP(C)/9283/2025	MP		6991/2026
239	D-WP(C)/16236/2026	BASUDEV SAHU	BHARAT JALLI	
	WP(C)/ /	MP		6992/2026
240	D-WP(C)/24428/2021	LAXMIDHAR SAHOO	ALOK KUMAR PANDA	
	WP(C)/24428/2021	MP		6993/2026
241	D-WP(C)/16299/2026	SUBHAG SUBHAM JOSHI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		6994/2026
242	D-WP(C)/16300/2026	SRIKRUSHNA PARIDA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		6995/2026
243	D-WP(C)/16302/2026	LOPAMUDRA BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		6996/2026
244	D-WP(C)/16303/2026	ADDITIONAL DISTRICT EDUCATION OFFICER, BIRAJAN DASH		
	WP(C)/ /	MP		6997/2026
245	D-WP(C)/16305/2026	GOURANGA KHILLAR	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		6998/2026
246	D-WP(C)/16307/2026	KALINGA KESHARI MOHANTY	ABINASH ROUSTRAY	
	WP(C)/11253/2026	MP		6999/2026

247	D-WP(C)/16310/2026 WP(C)/ /	M/S.MAHANADI COALFIELDS LTD, JHARSHUGUDA MP	IPSIT AUROBINDO ACHARYA	7000/2026
248	D-WP(C)/16312/2026 WP(C)/ /	M/S MAHANADI COALFIELDS LIMITED MP	IPSIT AUROBINDO ACHARYA	7001/2026
249	D-WP(C)/16315/2026 WP(C)/ /	ANADI CHARAN JENA @ ANADI JENA MP	PARSURAM PARIJA	7002/2026
250	D-WP(C)/16316/2026 WP(C)/ /	MANTU SINGH MP	RAMA CHANDRA RAY	7003/2026
251	D-WP(C)/16317/2026 WP(C)/ /	DURGA CHARAN PRADHAN MP	RAMA CHANDRA RAY	7004/2026
252	D-WP(C)/16318/2026 WP(C)/ /	NITYANANDA KAR MP	RAMA CHANDRA RAY	7005/2026
253	D-WP(C)/47590/2025 WP(C)/33836/2025	NARAHARI MOHAPATRA MP	RATIKANTA RATH	7006/2026
254	D-WP(C)/10221/2026 WP(C)/7532/2026	NARSINGHPUR BAR ASSOCIATION, CUTTACK MP	TUSAR KUMAR MISHRA	7007/2026
255	D-WP(C)/27335/2023 WP(C)/27335/2023	JALADEV NAIK MP		7008/2026
256	D-WP(C)/27337/2023 WP(C)/27337/2023	RABIKANTA NAIK MP		7009/2026
257	D-WP(C)/20724/2024 WP(C)/11709/2024	PRAKASH CHANDRA SAHOO MP		7010/2026
258	D-WP(C)/16326/2026 WP(C)/11273/2026	M/S JAYCEE HOUSING PRIVATE LIMITED, MP	ABHINAV PRADESWAR	7011/2026
259	D-WP(C)/16327/2026 WP(C)/ /	BHARAT CHANDRA DASH MP	TUSAR KUMAR MISHRA	7012/2026
260	D-WP(C)/12073/2024 WP(C)/8369/2024	JAGATAR SINGH MP	SRIDHAR RATH	7013/2026
261	D-WP(C)/16331/2026 WP(C)/ /	M/S SHREEN INDUSTRIES, BALASORE MP	PANKAJ KHANDELWAL	7014/2026
262	D-WP(C)/35468/2025 WP(C)/28971/2025	NIRANJAN SETHY MP	BIBHUTI BHUSAN MISHRA	7015/2026
263	D-WP(C)/16354/2026 WP(C)/ /	SBE-AYODHYASAGAR JV, JHARSHUGUDA MP	PRAVAT KUMAR MUDULI	7016/2026
264	D-WP(C)/16359/2026 WP(C)/ /	M/S JET ELEVATORS, GSNJAM MP	PRANAYA KISHORE HARICHANDAN	7017/2026
265	D-WP(C)/16364/2026 WP(C)/ /	DEBAGNI SETHI MP	RAMDAS ACHARY	7018/2026
266	D-WP(C)/8246/2026 WP(C)/6353/2026	ASHIS KUMAR SAHOO MP		7019/2026
267	D-WP(C)/16371/2026 WP(C)/ /	DIPAK KUMAR MOHANTY MP	RAMDAS ACHARY	7020/2026
268	D-WP(C)/16373/2026 WP(C)/ /	NATIONAL HEALTH MISSION, BHUBANESHWAR MP	SWARNANISINJAN	7021/2026
269	D-WP(C)/5584/2026 WP(C)/4733/2026	SANJU PANIGRAHI MP	M/S MADHUSUDAN SETHI, P.K. MAHARANA, RAJENDRA NARAYAN	7022/2026
270	D-WP(C)/16378/2026 WP(C)/11265/2026	VIJAY KUMAR MP	SASWATI MOHAPATRA	7023/2026
271	D-WP(C)/16385/2026 WP(C)/ /	SANGEETA PRIYADARSHINI MP	BANSHIDHAR SATAPATHY	7024/2026
272	D-WP(C)/16391/2026 WP(C)/ /	KUMAR SUGYAN MP	BANSHIDHAR SATAPATHY	7025/2026
273	D-WP(C)/16393/2026 WP(C)/ /	KULAMANI MAJHI MP	CHANDRAKANTA NAYAK	7026/2026
274	D-WP(C)/9287/2025 WP(C)/8970/2025	JANAKI PATHAK MP	AJIT KUMAR MOHANTY	7027/2026
275	D-WP(C)/16348/2026 WP(C)/ /	ATUL SAHU MP	ARUN KUMAR PATRA	7028/2026
276	D-WP(C)/16396/2026 WP(C)/ /	BUILDING PROJECT (INDIA) COMPANY, HOOR MP	HOMER MISHRA	7029/2026
277	D-WP(C)/20272/2025 WP(C)/14228/2025	DIPTIMAYEE TRIPATHY MP		7030/2026
278	D-WP(C)/8793/2023	LAXMIPRIYA BHOI	RAJIB RATH	

	WP(C)/8793/2023	MP		7031/2026
279	D-WP(C)/10910/2023	RUPASHRI BISWAL	RAJIB RATH	
	WP(C)/10910/2023	MP		7032/2026
280	D-WP(C)/9042/2023	KANHU SAMAL	RAJIB RATH	
	WP(C)/9042/2023	MP		7033/2026
281	D-WP(C)/9123/2023	JAYASHREE NAYAK	RAJIB RATH	
	WP(C)/9123/2023	MP		7034/2026
282	D-WP(C)/11501/2026	BHRAMARABARA SAHOO	NISHIKANTA MOHAPATRA	
	WP(C)/8433/2026	MP		7035/2026
283	D-WP(C)/13932/2026	ABANTEE SETHI	GHANASHYAM DASH	
	WP(C)/10457/2026	MP		7036/2026
284	D-WP(C)/16200/2026	RAJESH KUMAR GUPTA	KIRTAN BADHEI	
	WP(C)/ /	MP		7037/2026
285	D-WP(C)/16195/2026	MONGERAM GUPTA	KIRTAN BADHEI	
	WP(C)/ /	MP		7038/2026
286	D-WP(C)/16192/2026	RAJESH KUMAR GUPTA	KIRTAN BADHEI	
	WP(C)/ /	MP		7039/2026
287	D-WP(C)/16410/2026	MAHAPRASAD BEHERA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		7040/2026
288	D-WP(C)/16415/2026	SHIV NARAYAN PATTNAIK	DEEPALI MAHAPATRA	
	WP(C)/11235/2026	MP		7041/2026
289	D-WP(C)/11600/2025	SUDHIR KUMAR PANDA	SUKANTA KUMAR DALAI	
	WP(C)/8404/2025	MP		7042/2026
290	D-WP(C)/16448/2026	SABITAMANI JENA	AKSHAYA KUMAR SAHOO	
	WP(C)/ /	MP		7043/2026
291	D-WP(C)/11600/2025	SUDHIR KUMAR PANDA	SUKANTA KUMAR DALAI	
	WP(C)/8404/2025	MP		7044/2026
292	D-WP(C)/11607/2025	M/S. ARNAV CONSTRUCTION, KALAHANIBUKANTA KUMAR DALAI		
	WP(C)/8407/2025	MP		7045/2026
293	D-WP(C)/11607/2025	M/S. ARNAV CONSTRUCTION, KALAHANIBUKANTA KUMAR DALAI		
	WP(C)/8407/2025	MP		7046/2026
294	D-WP(C)/11596/2025	RUDRA PRASAD PADHI	SUKANTA KUMAR DALAI	
	WP(C)/8400/2025	MP		7047/2026
295	D-WP(C)/11596/2025	RUDRA PRASAD PADHI	SUKANTA KUMAR DALAI	
	WP(C)/8400/2025	MP		7048/2026
296	D-WP(C)/13993/2026	ARUN KUMAR BISWAL		
	WP(C)/10418/2026	MP		7049/2026
297	D-WP(C)/49330/2024	BIRANCHI NARAYAN SINGH	SUKANTA KUMAR DALAI	
	WP(C)/29935/2024	MP		7050/2026
298	D-WP(C)/16469/2026	FAKIRA BHOI	MANORANJAN MOHAPATRA	
	WP(C)/ /	MP		7051/2026
299	D-WP(C)/16471/2026	M/S SHREE BUILDERS, JAGATSINGHPUR	TEJASMAN DASH	
	WP(C)/ /	MP		7052/2026
300	D-WP(C)/16474/2026	M/S.MY MOBINET DOT IN, SAI COMPLEX, PADMA	MAHAYA MOHAPATRA	
	WP(C)/ /	MP		7053/2026
301	D-WP(C)/16480/2026	M/S.KAILASH GARMENTS HANUMAN BAZAR, BIRAHYMPUR, PATNAM	RAMAKRISHNA MOHAPATRA	
	WP(C)/ /	MP		7054/2026
302	D-WP(C)/16484/2026	M/S.ORISSA RADIA HOUSE BARRACKS ROAD, BIRAHYMPUR, PATNAM	RAMAKRISHNA MOHAPATRA	
	WP(C)/ /	MP		7055/2026
303	D-WP(C)/16485/2026	PRAMOD KUMAR SAHU	SAIBRATA RATH	
	WP(C)/ /	MP		7056/2026
304	D-WP(C)/16491/2026	M/S.MALESWAR AGENCIES BHAPUR BAZAR, BIRAHYMPUR, PATNAM	RAMAKRISHNA MOHAPATRA	
	WP(C)/ /	MP		7057/2026
305	D-WP(C)/16494/2026	DIBYAJYOTI PANDA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		7058/2026
306	D-WP(C)/16496/2026	RANJIT KUMAR SAHU	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		7059/2026
307	D-WP(C)/16365/2026	BIRANCHI NARAYAN PARIJA	RAMAKRISHNA BISOI	
	WP(C)/ /	MP		7060/2026
308	D-WP(C)/16498/2026	M/S.RAMESWAR TRADERS 1ST MILITARY ROAD, BIRAHYMPUR, PATNAM	RAMAKRISHNA MOHAPATRA	
	WP(C)/ /	MP		7061/2026
309	D-WP(C)/16496/2026	RANJIT KUMAR SAHU	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		7062/2026

310	D-WP(C)/16500/2026 WP(C)/ /	NARESH CHANDRA TRIPATHY MP	BISWABIHARI MOHANTY	7063/2026
311	D-WP(C)/16502/2026 WP(C)/ /	SMITANJALI MOHAPATRA MP	SUMIT KUMAR MOHANTY	7064/2026
312	D-WP(C)/16506/2026 WP(C)/ /	BISWAJIT AMBIKA PRASAD SAHU MP	SAIBRATA RATH	7065/2026
313	D-WP(C)/16507/2026 WP(C)/ /	M/S.TRISHAKTI CONSTRUCTION BURJUBADDI, MARINGA, BODIARANDHIALAMAL MP	PRADIP KUMAR MOHAPATRA	7066/2026
314	D-WP(C)/16366/2026 WP(C)/ /	DIPANKAR RAY MP	ARUN KUMAR PATRA	7067/2026
315	D-WP(C)/16512/2026 WP(C)/ /	M/S.FANCY GARMENTS, PARK STREET, BIRAMPUR, GANDHAMPATRA MP	PRADIP KUMAR MOHAPATRA	7068/2026
316	D-WP(C)/16516/2026 WP(C)/ /	SUMIT JAIN MP	MADHAB LAL AGARWAL	7069/2026
317	D-WP(C)/16375/2026 WP(C)/ /	SRADHANJALI PRADHAN MP	ARUN KUMAR PATRA	7070/2026
318	D-WP(C)/16517/2026 WP(C)/ /	SRIDHAR BISWAL MP	JANMEJAYA KATIKIA	7071/2026
319	D-WP(C)/16524/2026 WP(C)/ /	RENUBALA BALIAR SINGH MP	BIRAJA PRASANNA DAS	7072/2026
320	D-WP(C)/16520/2026 WP(C)/ /	M/S.GANJAM MANPOWER AND SECURITY PRIVATE LIMITED, GANDHAMPATRA MP	PRADIP KUMAR MOHAPATRA	7073/2026
321	D-WP(C)/16377/2026 WP(C)/ /	MD. ARIF MP	ARUN KUMAR PATRA	7074/2026
322	D-WP(C)/16530/2026 WP(C)/ /	M/S.SOMANATH ENTERPRISES PURSOTAN, MADHARAGAN, MOHAPATRA MP	PRADIP KUMAR MOHAPATRA	7075/2026
323	D-WP(C)/16527/2026 WP(C)/ /	MANORAMA NAYAK MP	SURENDRA KUMAR GARTIA	7076/2026
324	D-WP(C)/16531/2026 WP(C)/ /	M/S R.R.ENTERPRISES, JAJPUR MP	JYOTIRMAYA PRASAD BEHERA	7077/2026
325	D-WP(C)/16531/2026 WP(C)/ /	M/S R.R.ENTERPRISES, JAJPUR MP	JYOTIRMAYA PRASAD BEHERA	7078/2026
326	D-WP(C)/16450/2026 WP(C)/ /	MAHENDRA JENA MP	KRISHNA CHANDRA SAHU	7079/2026
327	D-WP(C)/16536/2026 WP(C)/ /	M/S.FOUR BEE MACHINES GIRI ROAD, BENDIPUR, GANDHAMPATRA MP	PRADIP KUMAR MOHAPATRA	7080/2026
328	D-WP(C)/16538/2026 WP(C)/ /	M/S R.R.ENTERPRISES, JAJPUR MP	JYOTIRMAYA PRASAD BEHERA	7081/2026
329	D-WP(C)/16539/2026 WP(C)/ /	NARENDRA KUMAR JENA MP	RAKESH KUMAR MALLICK	7082/2026
330	D-WP(C)/16538/2026 WP(C)/ /	M/S R.R.ENTERPRISES, JAJPUR MP	JYOTIRMAYA PRASAD BEHERA	7083/2026
331	D-WP(C)/16452/2026 WP(C)/ /	PRANGYA PARAMITA SAHOO MP	KRISHNA CHANDRA SAHU	7084/2026
332	D-WP(C)/16545/2026 WP(C)/ /	M/S R.R.ENTERPRISES, JAJPUR MP	JYOTIRMAYA PRASAD BEHERA	7085/2026
333	D-WP(C)/16548/2026 WP(C)/ /	SOBHASHREE RATNAPRAVA SAMAL MP	SUBHADUTTA ROUSTRAY	7085/2026
334	D-WP(C)/16545/2026 WP(C)/ /	M/S R.R.ENTERPRISES, JAJPUR MP	JYOTIRMAYA PRASAD BEHERA	7086/2026
335	D-WP(C)/16557/2026 WP(C)/ /	CHINMAYEE PRADHAN MP	SUBHADUTTA ROUSTRAY	7087/2026
336	D-WP(C)/6579/2026 WP(C)/5145/2026	M/S KALINGA ALUMINA LIMITED, AHMEDSARADA MP	PRASANNA SARANGI	7088/2026
337	D-WP(C)/17248/2010 WP(C)/17248/2010	L.GOURI SANKAR PRASA MP	M/S SOUBHAGYA KUMAR DASH	7089/2026
338	D-WP(C)/16565/2026 WP(C)/ /	LAXMI KUMARI PATRO MP	SUBHADUTTA ROUSTRAY	7090/2026
339	D-WP(C)/23189/2015 WP(C)/23189/2015	LAXMINARAYAN DIKHIT MP	M/S.SHAKTI PRASAD DAS	7091/2026
340	D-WP(C)/16453/2026 WP(C)/ /	B. MALLESWAR RAO MP	KRISHNA CHANDRA SAHU	7092/2026
341	D-WP(C)/23189/2015	LAXMINARAYAN DIKHIT	M/S.SHAKTI PRASAD DAS	

	WP(C)/23189/2015	MP		7093/2026
342	D-WP(C)/16573/2026 WP(C)/ /	TEJASWINI MAHARANA MP	SUBHADUTTA ROUSTRAY	7094/2026
343	D-WP(C)/23189/2015 WP(C)/23189/2015	LAXMINARAYAN DIKHIT MP	M/S.SHAKTI PRASAD DAS	7095/2026
344	D-WP(C)/16574/2026 WP(C)/ /	MAKFERUN BIBI MP	AMIT PRASAD BOSE	7096/2026
345	D-WP(C)/23189/2015 WP(C)/23189/2015	LAXMINARAYAN DIKHIT MP	M/S.SHAKTI PRASAD DAS	7097/2026
346	D-WP(C)/16572/2026 WP(C)/ /	SHREE SHREE BARALA BALUNKESWAR MP	DEUSBIKUNMIGRONSHERI	7098/2026
347	D-WP(C)/23189/2015 WP(C)/23189/2015	LAXMINARAYAN DIKHIT MP	M/S.SHAKTI PRASAD DAS	7099/2026
348	D-WP(C)/23189/2015 WP(C)/23189/2015	LAXMINARAYAN DIKHIT MP	M/S.SHAKTI PRASAD DAS	7100/2026
349	D-WP(C)/16576/2026 WP(C)/ /	SUHELIKA SAGAR MP	SUBHADUTTA ROUSTRAY	7101/2026
350	D-WP(C)/16577/2026 WP(C)/ /	SK. SAUKAT MP	AMIT PRASAD BOSE	7102/2026
351	D-WP(C)/16454/2026 WP(C)/ /	UPENDRA MALLICK MP	KRISHNA CHANDRA SAHU	7103/2026
352	D-WP(C)/16580/2026 WP(C)/ /	SUPARNA MOHANTY MP	SUBHADUTTA ROUSTRAY	7104/2026
353	D-WP(C)/16584/2026 WP(C)/ /	RASMI BADU MP	SUBHADUTTA ROUSTRAY	7105/2026
354	D-WP(C)/21825/2025 WP(C)/15127/2025	MOHINI SETHY MP	KUNAL KUMAR SWAIN	7106/2026
355	D-WP(C)/16588/2026 WP(C)/ /	SUBHASHREE SAHU MP	SUBHADUTTA ROUSTRAY	7107/2026
356	D-WP(C)/16592/2026 WP(C)/ /	DINABANDHU BEHERA MP	ALOK KUMAR PANDA	7108/2026
357	D-WP(C)/10596/2026 WP(C)/8466/2026	DR.HARINARAYAN PRATIHARI MP		7109/2026
358	D-WP(C)/16594/2026 WP(C)/ /	SMARANICA PANDA MP	SUBHADUTTA ROUSTRAY	7110/2026
359	D-WP(C)/16457/2026 WP(C)/ /	M/S NIHAR RANJAN ROUSTRAY MP	KAJAL SAHOO	7111/2026
360	D-WP(C)/16597/2026 WP(C)/ /	PRAFULLA DANDASENA MP	ABHILASH MISHRA	7112/2026
361	D-WP(C)/16599/2026 WP(C)/ /	SAGARIKA BISOYI MP	SUBHADUTTA ROUSTRAY	7113/2026
362	D-WP(C)/16598/2026 WP(C)/ /	RUKSANA PARBIN MP	MAHESWAR MOHANTY	7114/2026
363	D-WP(C)/16604/2026 WP(C)/ /	GAYATRI SAMAL MP	SUBHADUTTA ROUSTRAY	7115/2026
364	D-WP(C)/16608/2026 WP(C)/ /	JYOTSHNAMAYEE MALLICK MP	SUBHADUTTA ROUSTRAY	7116/2026
365	D-WP(C)/16611/2026 WP(C)/ /	BRAJENDRA MAHARANA MP	KABIR KUMAR JENA	7117/2026
366	D-WP(C)/16615/2026 WP(C)/ /	SUBHALAXMI HOTA MP	SUBHADUTTA ROUSTRAY	7118/2026
367	D-WP(C)/16459/2026 WP(C)/ /	SUBRAT KUMAR ROUT MP	ANJAN KUMAR BISWAL	7119/2026
368	D-WP(C)/40689/2025 WP(C)/31070/2025	DR. MAMATA SUKLA MP	IN PERSON	7120/2026
369	D-WP(C)/16621/2026 WP(C)/ /	SNIGDHARANI BISWAL MP	SUBHADUTTA ROUSTRAY	7121/2026
370	D-WP(C)/30331/2024 WP(C)/17326/2024	ARJUN HEMBRAM MP	Achyutananda Roustray	7122/2026
371	D-WP(C)/16620/2026 WP(C)/ /	M/S PRADEEP KUMAR PANDA, SAMBALPUR MP	ABHAY KHANDELWAL	7123/2026
372	D-WP(C)/29300/2024 WP(C)/16701/2024	NEERAJ SINGH MP		7124/2026

373	D-WP(C)/23352/2023 WP(C)/23352/2023	ADHIR KUMAR DUTTA MP	SAMVIT MOHANTY	7125/2026
374	D-WP(C)/16623/2026 WP(C)/ /	SARITA RATH MP	SUBHADUTTA ROUSTRAY	7126/2026
375	D-WP(C)/23347/2023 WP(C)/23347/2023	SISHUTOSH CHAKRABORTY MP	SAMVIT MOHANTY	7127/2026
376	D-WP(C)/16461/2026 WP(C)/ /	MANOJAVAM ENTERPRISE MP	SUBHAM SHARMA	7128/2026
377	D-WP(C)/16625/2026 WP(C)/ /	CHIRANJIT SAHOO MP	BIREN SANKAR TRIPATHY	7129/2026
378	D-WP(C)/16632/2026 WP(C)/ /	PRAKASH CHANDRA KARAN MP	SAIBRATA RATH	7130/2026
379	D-WP(C)/16637/2026 WP(C)/ /	PUSPAKANTA DAS MP	ASHUTOSH DAS	7131/2026
380	D-WP(C)/16640/2026 WP(C)/ /	ANIL SHAMRAO MP	SUVASHISH PATTANAIK	7132/2026
381	D-WP(C)/50041/2025 WP(C)/34712/2025	K. THIRUMOLAR MP	LALATENDU SAMANTARAY	7133/2026
382	D-WP(C)/15888/2026 WP(C)/ /	GADADHAR SETHY MP	DILLIP KUMAR RAY	7134/2026
383	D-WP(C)/15894/2026 WP(C)/ /	BABAJI SETHY MP	DILLIP KUMAR RAY	7135/2026
384	D-WP(C)/16647/2026 WP(C)/ /	JAYASHREE PADHAN MP	SUBHADUTTA ROUSTRAY	7136/2026
385	D-WP(C)/16649/2026 WP(C)/ /	M/S AMBRIT SAUDAGAR AND VENTURES MP	AKHIL MOHANTY	7137/2026
386	D-WP(C)/16653/2026 WP(C)/ /	RUDRABINA PATI MP	SUBHADUTTA ROUSTRAY	7138/2026
387	D-WP(C)/16657/2026 WP(C)/ /	IPSITA SAHOO MP	SUBHADUTTA ROUSTRAY	7139/2026
388	D-WP(C)/16661/2026 WP(C)/ /	LAXMI PRIYA JENA MP	SUBHADUTTA ROUSTRAY	7140/2026
389	D-WP(C)/16660/2026 WP(C)/ /	UMARANI BEHERA MP	KUNAL KUMAR SWAIN	7141/2026
390	D-WP(C)/16666/2026 WP(C)/ /	SWASTI TAPA JENA MP	SUBHADUTTA ROUSTRAY	7142/2026
391	D-WP(C)/16672/2026 WP(C)/ /	SAGNIKA PATTANAIK MP	SUBHADUTTA ROUSTRAY	7143/2026
392	D-WP(C)/16671/2026 WP(C)/ /	SUDAM CHARAN SAHOO MP	KUNAL KUMAR SWAIN	7144/2026
393	D-WP(C)/16679/2026 WP(C)/ /	ANITA ANSUMALI SAHOO MP	SUBHADUTTA ROUSTRAY	7145/2026
394	D-WP(C)/16467/2026 WP(C)/ /	GUNANIDHI PRADHAN MP	KRISHNA CHANDRA SAHU	7146/2026
395	D-WP(C)/16685/2026 WP(C)/ /	SASMITA BEHERA MP	SUBHADUTTA ROUSTRAY	7147/2026
396	D-WP(C)/16686/2026 WP(C)/ /	GHANASHYAM MEHER MP	ABHAY KHANDELWAL	7148/2026
397	D-WP(C)/16686/2026 WP(C)/ /	GHANASHYAM MEHER MP	ABHAY KHANDELWAL	7149/2026
398	D-WP(C)/16690/2026 WP(C)/ /	MANASI RANI SAHU MP	SUBHADUTTA ROUSTRAY	7150/2026
399	D-WP(C)/16694/2026 WP(C)/ /	JYOTSNAMAYEE BARIK MP	SUBHADUTTA ROUSTRAY	7151/2026
400	D-WP(C)/16693/2026 WP(C)/ /	RAJIV LOCHAN MAHAPATRA MP	MAHENDRA KUMAR SAHOO	7152/2026
401	D-WP(C)/16697/2026 WP(C)/ /	PRAJNA PARAMITA CHAKRABORTY MP	SUBHADUTTA ROUSTRAY	7153/2026
402	D-WP(C)/16703/2026 WP(C)/ /	SASMITA NAYAK MP	SUBHADUTTA ROUSTRAY	7154/2026